

**Grade-I, II & III Judicial Officers of ASSAM,
NAGALAND, MIZORAM AND ARUNACHAL
PRADESH
JUDICIAL SERVICES:**

(Published under the Authority of Hon'ble the Chief Justice, Gauhati High Court).

**GRADATION LIST OF GRADE-I OFFICERS OF THE ASSAM JUDICIAL SERVICE
ARRANGED ACCORDING TO SENIORITY AS ON
1st January, 2024**

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9	10	11
1.	Shri Pranjal Das (SuperTime Scale District Judge)	B.A. (Hons), LL.B.	03.12.1970	Enrolled as an Advocate on 11.12.1998, Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Jorhat	31.12.2030	AS0031
2.	Shri Sanjeev Kumar Sharma (Super Time Scale District Judge)	B.Com.,LL.B.	21.09.1971	Enrolled as an on 02.02.1999 Gauhati High Court Advocate	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	Special Judge, CBI & NIA, Assam, Guwahati	30.09.2031	AS0032

3.	Shri Abhijit Bhattacharyya (Super Time Scale District Judge)	B.Sc (Hons), LL.B.	26.12.1971	Enrolled as an Advocate on 19.09.1996 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade- 11.02.2017 Super Time Scale- 14.10.2020	Grade-I- 10.2.2014	District and Sessions Judge, Darrang, Mangaldoi	31.12.2031	AS0033
4.	Shri Raktim Duarah (Super Time Scale District Judge)	B.Sc (Major), LL.B.	01.10.1974	Enrolled as an Advocate on 29.11.2000 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade- 11.02.2017 Super Time Scale- 14.10.2020	Grade-I- 10.2.2014	District and Sessions Judge, Nagaon	30.09.2034	AS0034
5.	Shri Gautam Baruah (Super Time Scale District Judge)	B.A., LL.B.	01.04.1974	Enrolled as an Advocate on 28.04.2000 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade- 11.02.2017 Super Time Scale- 14.10.2020	Grade-I- 10.2.2014	District and Sessions Judge, Kamrup, Amingaon	31.03.2034	AS0035
6.	Shri Satyajit Khound (Super Time Scale District Judge)	B.Sc.(Hons.), LL.M.	02.01.1964	Enrolled as an Advocate on 24.01.1991	25.07.1995	Grade-III- 25.07.1995 Grade-II-14.02.2006 Grade-I- 21.12.2012 Selection Grade- 01.01.2019	Grade-III- 26.07.2001 Grade-II- 14.02.2008 Grade-I- 21.12.2014	Principal Judge, Family Court No. 1, Guwahati	31.01.2024	AS0046

7.	Shri Pratim Kumar Bora (Super Time Scale District Judge)	M.Sc, LL.B.	01.03.1966	Enrolled as an Advocate on 12.03.1990 Gauhati High Court	30.09.1994	Grade-III-30.09.1994 Grade-II-07.12.2006 Grade-I- 21.12.2012 Selection Grade-17.12.2019, Super time scale 03.03.2023	Grade-III-28.07.2001 Grade-II-07.12.2008 Grade-I-21.12.2014	District and Sessions Judge, Barpeta	28.02.2026	AS0047
8.	Smti Indira Barman (Super Time Scale District Judge)	M.A., LL.B.	25.01.1964	Enrolled as an Advocate on 21.09.1990	01.12.1997	Grade-III-01.12.1997 Grade-II-21.02.2008 Grade-I- 21.12.2012 Selection Grade-17.12.2019, Super time scale 03.03.2023	Grade-III-02.12.2002 Grade-II-21.02.2010 Grade-I-21.12.2014	District and Sessions Judge, Kamrup (M), Guwahati	31.01.2024	AS0049
9.	Smti Bijay Lashmi Boruah (SC) (Super Time Scale District Judge)	B.A., LL.B. D.J.	01.03.1964	March, 1990	1.12.1997	Grade-III-1.12.1997 Grade-II-15.02.2008 Grade-I-13.08.2014 (retrospective effect) Selection Grade-19.03.2020, Super time scale 19.03.2023	Grade-III-2.12.2002 Grade-I-13.08.2016	Presiding Officer, Labour Court, Kamrup (M), Guwahati	29.02.2024	AS0051
10.	Shri Binod Kumar Chetri (SuperTime Scale District Judge)	M.Com. LL.B.	10.03.1964	Enrolled as an Advocate on 30.03.1992	05.05.2000	Grade-III-05.05.2000 Grade-II-06.02.2009 Grade-I-06.04.2013 Selection Grade-19.03.2020, Super time scale 19.03.2023	Grade-III-11.05.2003 Grade-II-06.02.2011 Grade-I-6.4.2015	Special Judge, CBI, Assam. Addl. Court No. 1, Assam, Guwahati	31.03.2024	AS0052

11.	Shri Sunil Kumar Poddar (SuperTime Scale District Judge)	B.Com (Hons.), LL.B.	22.03.1965	Enrolled as an Advocate on 23.03.1993	10.05.2000	Grade-III-10.05.2000 Grade-II-12.02.2009 Grade-I-01.04.2013 Selection Grade-19.03.2020, Super time scale 19.03.2023	Grade-III-11.5.2003 Grade-II-12.02.2011 Grade-I-1.4.2015	Registrar General, Gauhati High Court.	31.03.2025	AS0053
12.	Shri Satya Nath Sarma (SuperTime Scale District Judge)	B.Sc, LL.M.	11.02.1965	Enrolled as an Advocate on 23.09.1993 Gauhati High Court	10.05.2000	Grade-III-10.05.2000 Grade-II-18.09.2008 Grade-I-08.04.2013 Selection Grade-19.03.2020, Super time scale 19.03.2023	Grade-III-11.05.2003 Grade-II-18.09.2010 Grade-I-8.4.2015	Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati	28.02.2025	AS0055
13.	Smti Aparna Ajitsaria (SuperTime Scale District Judge)	B.A. (Hons.), LL.M.	12.11.1970	Enrolled as an Advocate on 03.10.1997 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020, Super Time Scale-01.09.2023	Grade-I-15.5.2015	Registrar, Supreme Court of India, on Deputation	30.11.2030	AS0056

14.	Shri Abubakkar Siddique (Selection Grade District Judge)	M.A., LL.B.	21.07.1969	Enrolled as an Advocate on 05.10.2002 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Dima Hasao, Haflong	31.07.2029	AS0057
15.	Shri Aditya Hazarika (Selection Grade District Judge)	B.S.L., LL.B.	27.08.1977	Enrolled as an Advocate on 23.08.2002 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Hojai	31.08.2037	AS0058
16.	Shri Dhruvad Kashyap Das (Selection Grade District Judge)	B.S.L., LL.B.	01.12.1975	Enrolled as an Advocate on 29.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	Presiding Officer, Industrial Tribunal, Dibrugarh	30.11.2035	AS0059
17.	Shri Utpal Prasad (Selection Grade District Judge)	B.Sc, LL.B.	02.07.1968	Enrolled as an Advocate on 03.09.2001 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Barpeta	31.07.2028	AS0060
18.	Shri Debasish Bhattacharjee (Selection Grade District Judge)	B.Com, LL.B.	31.12.1976	Enrolled as an Advocate on 25.08.2004 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Nalbari	31.12.2036	AS0061

19.	Smti Suchandra Bhattacharjee (Selection Grade District Judge)	B.A. (Hons.), LL.B.	06.02.1975	Enrolled as an Advocate on 06.04.1999 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I) Selection Grade- 19.03.2020	Grade-I- 16.5.2015	Principal Judge, Family Court, Dhubri	28.02.2035	AS0062
20.	Shri Biswajit Chakraborty (Selection Grade District Judge)	B.Com (Hons.), LL.B.	05.02.1972	Enrolled as an Advocate on 06.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade- 19.03.2020	Grade-I- 15.5.2015	Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati	28.02.2032	AS0063
21.	Shri Surajit Kumar Dhar (Selection Grade District Judge)	M.A., LL.B.	14.7.1965	12.9.1990	16.4.1998	Grade-III- 16.4.1998 Grade-II- 20.2.2008 Grade-I-9.12.2014 Selection Grade- 01.08.2022	Grade-III- 7.4.2003 Grade-II- 20.2.2010 Grade-I- 9.12.2016	Principal Judge, Family Court, Cachar, Silchar	31.7.2025	AS0081
22.	Shri Mahendra Kalita (Selection Grade District Judge)	M.A., LL.M.	02.02.1964	30.09.1991	9.4.1998	Grade-III 9.4.1998 Grade-II 19.2.2008 Grade-I-18.03.2015 Selection Grade- 01.08.2022	Grade – III- 10.4.2003 Grade-II- 19.02.2010 Grade-I- 18.3.2017	District and Sessions Judge, Udalguri	28.2.2024	AS0083

23.	Smti Malaya Deb Dey(Selection Grade District Judge)	B.Sc, LL.B.	24.4.1964	1991	4.12.1997	Grade-III 4.12.1997 Grade-II 4.2.2009 Grade-I-25.2.2015 Selection Grade-01.08.2022	Grade – III-2.12.2002 Grade-II-04.02.2011 Grade-I-25.2.2017	Member, MACT, Nalbari	30.4.2024	AS0085
24.	Shri Tridib Kumar Bhattacharjee (Selection Grade District Judge)	B.Sc, LL.B.	11.8.1964	30.3.1993	6.4.1998	Grade-III 6.4.1998 Grade-II 11.2.2009 Grade-I-12.3.2015 Selection Grade-01.08.2022	Grade – III-7.4.2003 Grade-II-11.2.2011 Grade-I-12.3.2017	Member, MACT, Barpeta	31.8.2024	AS0086
25.	Shri Dipak Thakuria (Selectio Grade District Judge)	B.A. (Hons.), LL.M.	3.7.1967	23.9.1994	5.5.2000	Grade-III 5.5.2000 Grade-II 12.2.2009 Grade-I-23.2.2015 Selection Grade-01.08.2022	Grade – III-11.5.2003 Grade-II-12.2.2011 Grade-I-23.2.2017	Special Judge, Assam, Guwahati	31.7.2027	AS0087
26.	Shri Dibya Jyoti Mahanta (Selection Grade District Judge)	B.Sc, LL.B.	30.09.1968	23.09.1994	8.5.2000	Grade-III-8.5.2000 Grade-II-10.2.2009 Grade-I-20.3.2015 Selection Grade-01.08.2022	Grade-III-11.5.2003 Grade-II-10.2.2011 Grade-I-20.3.2017	District and Sessions Judge, Golaghat	30.09.2028	AS0088
27.	Shri Pranjal Bora (Selection Grade District Judge)	B.A., LL.B.	01.04.1966	8.4.1991	5.9.1997	Grade-III-5.9.1997 Grade-II-22.2.2008 Grade-I-30.11.2016 Selection Grade-01.08.2022	Grade-III-6.9.2002 Grade-II-22.2.2010 Grade-I-30.11.2018	Member, MACT, Cachar, Silchar	31.03.2026	AS0082

28.	Shri Madhurjya Narayan (Selection Grade District Judge)	B.Sc (Hons), LL.M.	18.8.1964	5.11.1992	5.5.2000	Grade-III-5.5.2000 Grade-II-21.2.2011 Grade-I-30.11.2016 Selection Grade-01.08.2022	Grade-III-11.5.2003 Grade-II-21.2.2013 30.11.2018	Presiding Officer, Industrial Tribunal, Guwahati	31.8.2024	AS0090
29.	Shri Darak Ullah (Selection Grade District Judge)	M.A., LL.B, Dip. CE, PGDHR	01.11.1964	13.3.1992	6.5.2000	Grade-III-6.5.2000 Grade-II-19.2.2011 Grade-I-23.11.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 Grade-II-19.2.2013 Grade-I-23.11.2018	Member , MACT, No 2, Kamrup(M), Guwahati	31.10.2024	AS0092
30.	Shri Abu Saleh Badrudduza Laskar (Selection Grade District Judge)	B.A., LL.B.	01.04.1969	11.11.94	12.5.2000	Grade-III-12.5.2000 Grade-II-28.2.2011 Grade-I-22.11.2016	Grade-III-13.12.2003 Grade-II-28.2.2013 Grade-I-22.11.2018	District and Sessions Judge, Charaideo	31.03.2029	AS0093
31.	Shri Abdul Hakim (Selection Grade District Judge)	M.A., LL.B.	01.07.1965	30.9.1991	1.12.1997	Grade-III-1.12.1997 Grade-II-19.8.2011 Grade-I-05.12.2016 Selection Grade-01.08.2022	Grade-III-2.12.2002 Grade-II-19.8.2013 Grade-I-5.12.2018	Member, MACT, No.3, Kamrup (M), Guwahati	30.06.2025	AS0094
32.	Smti Sharmila Bhuyan (Selection Grade District Judge)	M.A., LL.B.	01.08.1969	1994-95	5.5.2000	Grade-III-5.5.2000 Grade-II-5.9.2011 Grade-I-28.11.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 Grade-II-5.9.2013 Grade-I-28.11.2018	District and Sessions Judge, Lakhimpur, North Lakhimpur	31.07.2029	AS0095
33.	Shri Aminur Rahman (Selection Grade District Judge)	B.Sc, LL.M.	01.03.1967	23.9.1994	10.5.2000	Grade-III-10.5.2000 Grade-II-26.8.2011 Grade-I-13.12.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 3 Grade-II-26.8.2013 Grade-I-13.12.2018	Special Judge, CBI, Addl. Court No. 3, Guwahati	28.02.2027	AS0096

34.	Smti Shabnom Choudhury (Selection Grade District Judge)	B.A.(Hons.), LL.B.	2.9.1969	5.5.1995	9.5.2000	Grade-III-9.5.2000 Grade-II-26.8.2011 Grade-I-13.12.2016 Selection Grade-01.08.2022	Grade-II-26.8.2013 Grade-I-13.12.2018	District and Sessions Judge, Bajali	30.9.2029	AS0097
35.	Shri Chatra Bhukhon Gogoi (Selection Grade District Judge)	M.A., LL.B.	01.02.1966	23.9.1994	5.5.2000	Grade-III-5.5.2000 Grade-II-10.8.2011 Grade-I-21.11.2016 Selection Grade-01.08.2022	Grade-II-10.8.2013 Grade-I-21.11.2018	District and Sessions Judge, Sonitpur, Tezpur	31.01.2026	AS0098
36.	Shri Jogeswar Bora	M.A., B.Ed.,LL.B.	01.03.1967	30.03.1992	8.5.2000	Grade-III-8.5.2000 Grade-II-3.7.2012 Grade-I- 06.02.2018	Grade-III-08.05.2002 Grade-II-3.7.2014 Grade-I-06.02.2020	Member, MACT, Sonitpur, Tezpur	28.02.2027	AS0099
37.	Shri Sanjay Hazarika	B.Com, LL.B.	25.3.1968	23.09.1994	11.5.2000	Grade-III-11.5.2000 Grade-II-2.7.2012 Grade-I- 03.02.2018	Grade-III-11.05.2002 Grade-II-2.7.2014 Grade-I-03.02.2020	District and Sessions Judge, Hailakandi	31.3.2028	AS0100
38.	Shri Nogen Senabaya Deori, ST(P)	B. Sc., LL.B.	19.9.1967	30.05.1994	5.5.2000	Grade-III 5.5.2000 Grade-II-28.6.2012 Grade-I- 01.02.2018	Grade-III-05.05.2002 Grade-II-28.6.2014 Grade-I-01.02.2020	District and Sessions Judge, Majuli	30.9.2027	AS0101

39.	Shri Paban Chandra Kalita	B.A., LL.B.	1.3.1968	30.05.1994	20.4.2002	Grade-III- 20.4.2002 Grade-II- 27.6.2012 Grade-I- 30.01.2018	Grade-III- 20.04.2004 Grade-II- 27.6.2014 Grade-I- 30.01.2020	District and Sessions Judge, Dhubri	29.02.2028	AS0102
40.	Smti Roushan Ara Rahman	M.A., LL.M.	1.11.1972	10.09.1997	18.4.2002	Grade-III-18.4.2002 Grade-II- 27.6.2012 Grade-I- 03.02.2018	Grade-III- 18.04.2004 Grade-II- 27.6.2014 Grade-I- 03.02.2020	District and Sessions Judge, Karimganj	31.10.2032	AS0103
41.	Dr. Manash Barua	M.Sc., LL.B., Ph. D.	21.12.1968	11.09.1997	19.4.2002	Grade-III-19.4.2002 Grade-II- 3.7.2012 Grade-I- 09.02.2018	Grade-III- 19.04.2004 Grade-II- 3.7.2014 Grade-I- 09.02.2020	District and Sessions Judge, Nalbari	31.12.2028	AS0104
42.	Shri Utpal Rajkhowa	B.A., LL.M.	31.3.1971	03.09.1996	17.4.2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 09.02.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014 Grade-I- 09.02.2020	Registrar (Vigilance) Gauhati High Court, Guwahati	31.3.2031	AS0105
43.	Smti Mallika Dutta,	B.Sc, LL.B.	23.9.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 29.01.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014 Grade-I- 29.01.2020	Member, MACT, Karmup, Amingaon	30.9.2031	AS0106

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44.	Smti Nirmali Talukdar	B.A., LL.M.	3.10.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I- 02.02.2018	Grade-III- 17.4.2004 Grade-II- 15.6.2014 Grade-I 02.02.2020	District and Sessions Judge, Kokrajhar	31.10.2031	AS0107
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45.	Shri Syed Imdadur Rahman	B.Sc, LL.B.	1.4.1969	13.09.1993	19.4.2002	Grade-III-19.4.2002 Grade-II- 29.6.2012 Grade-I- 09.02.2018	Grade-III-19.04.2004 Grade-II-29.6.2014 Grade-I-09.02.2020	District and Sessions Judge, South Salmara-Mankachar	31.03.2029	AS0108
46.	Shri Dipankar Bora	M.A., LL.M.	25.2.1969	30.09.1997	25.4.2002	Grade-III 25.4.2002 Grade-II- 28.6.2012 Grade-I- 09.02.2018	Grade-III-25.04.2004 Grade-II-28.6.2014 Grade-I-09.02.2020	District and Sessions Judge, Tinsukia	28.2.2029	AS0109
47.	Smti Moushumi De	M.A., LL.B.	2.5.1972	21.09.1998	17.4.2002	Grade-III-17.4.2002 Grade-II- 20.6.2012 Grade-I- 09.02.2018	Grade-III-17.04.2004 Grade-II-20.6.2014 Grade-I-09.02.2020	District and Sessions Judge, Bongaigaon	31.5.2032	AS0110
48.	Shri Naimuddin Ahmed	B.A., LL.B.	17.5.1971	30.11.98 Enrolment No.242/98	22.4.2002	Grade-III 22.4.2002 Grade-II- 29.6.2012 Grade-I- 05.02.2018	Grade-III-22.04.2004 Grade-II-29.6.2014 Grade-I-05.02.2020	District and Sessions Judge, Baksa, Mushalpur	31.5.2031	AS0111
49.	Shri Jitu Mani Barman	B.Sc, LL.B.	1.1.1972	-	19.4.2002	Grade-III 19.4.2002 Grade-II- 28.6.2012 Grade-I- 29.01.2018	Grade-III-19.04.2004 Grade-II-28.6.2014 Grade-I-29.01.2020	District and Sessions Judge, Goalpara	31.12.2031	AS0112

50.	Smti Bobita Kshetry	B.A.(Hons.), LL. B.,	7.11.1972	02.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 25.6.2012 Grade-I- 06.02.2018	Grade-III- 17.04.2004 Grade-II- 25.6.2014 Grade-I- 06.02.2020	District & Sessions Judge, Biswanath	30.11.2032	AS0113
51.	Smti Barnali Mahanta	MA (Pol. Sc.) LL.B.	1.9.1968	307/1998-99 dated 08.01.1999	17.04.2002	Grade-III-17.4.2002 Grade-II-20.7.2012 Grade-I- 09.02.2018	Grade-III 17.4.2002 Grade-II- 20.7.2014 Grade-I- 09.02.2020	Member, MACT, Goalpara	31.08.2028	AS0115
52.	Shri Romen Baruah	M.A., LL.M.	9.5.1972	05.12.1996	22.4.2002	Grade-III 22.4.2002 Grade-II- 9.7.2012 Grade-I- 19.04.2018	Grade-III- 22.04.2004 Grade-II- 9.7.2014 Grade-I- 19.04.2020	Legal Remembrancer and Secretary, Judicial Department, Assam	31.5.2032	AS0116
53.	Shri Chandranshu Chaturvedy (LDCE)	M.A. (Eng.), LL.B.	04.09.1974	15.09.2001	24.03.2004	Grade-III 24.3.2004 Grade-II-18.12.2012 Grade-I- 24.08.2018	Grade-III 24.3.2006 Grade-II- 18.12.2014 Grade-I- 24.08.2020	District and Sessions Judge, Chirang, Kajalgaon	30.09.2034	AS0129
54.	Shri Roushan Lal (LDCE)	B.Sc, LL.B.	25.1.1977	25.02.2003	24.3.2004	Grade-III-24.3.2004 Grade-II-24.12.2012 Grade-I-21.12.2018	Grade-III- 24.03.2006 Grade-II- 24.12.2014 Grade-I- 21.12.2020	District and Sessions Judge, Karbi Anglong, Diphu	31.1.2037	AS0126
55.	Shri Lohit Kumar Saikia	M.Com., LL.M	1.4.1967	14.08.1992	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I-30.01.2019	Grade-III- 17.04.2004 Grade-II-	District and Sessions Judge,	31.03.2027	AS0117

							15.6.2014 Grade-I- 30.01.2021	Sivasagar		
56.	Shri Nayan Shankar Baruah	B.Sc, LL.B.	1.3.1973	09.11.1998	24.4.2002	Grade-III 24.4.2002 Grade-II- 29.6.2012 Grade-I-11.01.2019	Grade-III- 24.04.2004 Grade-II- 29.6.2014 Grade-I- 11.01.2021	District and Sessions Judge, Morigaon	28.02.2033	AS0118
57.	Smti Sangeeta Gogoi Bora	B.A., LL.B.	31.7.1971	04.05.1998	20.4.2002	Grade-III 20.4.2002 Grade-II- 18.6.2012 Grade-I-30.01.2019	Grade-III- 20.04.2004 Grade-II- 18.6.2014 Grade-I- 30.01.2021	District and Sessions Judge, Dibrugarh	31.7.2031	AS0119
58.	Smti Kanchan Newar	B.Com., B. Ed., LL.B.	4-10-1974	24.11.2000	24.3.2004	Grade-III 24.3.2004 Grade-II- 15.6.2012 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 15.6.2014 Grade-I- 31.01.2021	Secretary, Gauhati High Court Legal Services Committee	31.10.203 4	AS0123
59.	Shri Nasim Akhtar	B.A., LL.B.	21.4.1971	11.02.1999	24.3.2004	Grade-III- 24.3.2004 Grade-II- 10.01.2013 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 10.1.2015 Grade-I- 31.01.2021	Special Judge, NDPS, Assam, Guwahati	30.4.2031	AS0124
60.	Shri Kuntal Sharma Pathak	B.Sc, LL.B.	18.9.1977	27.09.2002	24.3.2004	Grade-III- 24.3.2004 Grade-II- 15.12.2012 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 15.12.2014 Grade-I- 31.01.2021	Member (Process), Supreme Court of India, on Deputation	30.9.2037	AS0125

61.	Shri Biprajit Roy	B.A. (Hons.), LL.B.	2.5.1971	06.04.1999	24.3.2004	Grade-III- 24.3.2004 Grade-II- 20.12.2012 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 20.12.2014 Grade-I- 28.02.2021	District & Sessions Judge, Cachar, Silchar	31.5.2031	AS0127
62.	Shri Kaushik Hazarika	B.A. LL.B.	1.2.1976	16.11.2000	24.3.2004	Grade-III- 24.3.2004 Grade-II- 11.01.2013 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 10.1.2015 Grade-I- 28.02.2021	District & Sessions Judge, Dhemaji	31.01.2036	AS0128
63.	Shri Pijush Pratim Bairagi	B.Com, P.G.D.M., LL.B.	31.3.1975	09.03.2000	24.3.2004	Grade-III- 24.3.2004 Grade-II- 19.12.2012 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 19.12.2014 Grade-I- 28.02.2021	Registrar (Admn.) Gauhati High Court, Guwahati	31.3.2035	AS0130
64.	Smti Rubina Sarmah	B.Sc, LL.B.	08.11.1980	08.12.2010	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I- 08.03.2021	Presiding Officer, Industrial Tribunal, Cachar, Silchar	30.11.2040	AS0373
65.	Smti Poli Kataki	B.A., LL.B.	25.01.1981	27.08.2004	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I- 08.03.2021	Member, MACT, Dhubri	31.08.2041	AS0374

66.	Shri Kalyanjit Saikia	B.A., LL.B.	30.10.1980	01.09.2006	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I- 08.03.2021	Member, MACT, Nagaon	31.10.2040	AS0375
67.	Smti Angjeeta Mahanta	B.Sc , LL.B.	01.01.1982	03.09.2007	08.03.2019	Grade-I-08.03.2019 (Direct Recruit inGrade-I)	Grade-I- 08.03.2021	Addl. District & Sessions Judge, Morigaon	31.12.2041	AS0376
68.	Smti. Mridu Chanda Bordoloi (LDCE)	M.A., LL.B	28.12.1976	03.08.2004	23.8.2006	Grade-III 23.8.2006 Grade-II- 11.08.2014 Grade-I- 25.10.2019	Grade III- 23.08.2008 Grade-II- 11.8.2016 Grade-I- 25.10.2021	Judge, Designated Court, Assam, Guwahati	31.12.2036	ASO150
69.	Shri Rafique Ahmed Tapadar (LDCE)	B.A., LL.B.	10.01.1971	01.06.2002	24.03.2004	Grade-III 24.3.2004 Grade-II- 25.03.2013 Grade-I- 5.11.2019	Grade-III 24.3.2006 Grade-II- 25.03.2015 Grade-I- 05.11.2021	Principal Judge, Family Court No. 2, Kamrup(M) Guwahati	31.01.2031	AS0135
70.	Shri Bablu Sutradhar SC	B.A., LL.B	1.1.1972	06.12.1997	17.4.2002	Grade-III 17.4.2002 Grade-II- 29.6.2012Grade-I- 23.03.2020	Grade-III- 17.04.2004 Grade-II- 29.6.2014 Grade-I- 23.03.2022	District and Sessions Judge, West Karbi Anglog, Hamren	31.12.2031	AS0121
71.	Shri Ratnadip Bhattacharjee	M.A., LL.B.	19.10.1970	04.08.2001	24.3.2004	Grade-III-24.3.2004 Grade-II- 6.04.2013 Grade-I-11.03.2020	Grade-III-	Member- Secretary, Assam State Legal Services Authority, Guwahati	31.10.2030	AS0131

72.	Shri Jaspal Singh	B.Sc(Hons.), LL.B.	23.03.1975	15.05.2002	24.3.2004	Grade-III-24.3.2004 Grade-II- 6.04.2013 Grade-I-6.03.2020	Grade-III- 24.03.2006 Grade-II- 6.4.2015 Grade-I- 06.03.2022	Addl. District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur	31.03.2035	AS0132
73.	Shri Subhrangsu Dhar	B. S. L., LL.B.	14.11.1977	16.07.2002	24.3.2004	Grade-III-24.3.2004 Grade-II- 8.04.2013 Grade-I-12.03.2020	Grade-III- 24.03.2006 Grade-II- 8.4.2015 Grade-I- 12.03.2022	Registrar (Judicial), Gauhati High Court	30.11.2037	AS0133
74.	Smti Munmun B. Sarma	B.Sc, LL.B.	01.08.1976		24.3.2004	Grade-III- 24.3.2004 Grade-II-30.03.2013 Grade-I-07.03.2020	Grade-III- 24.03.2006 Grade-II- 30.3.2015 Grade-I- 07.03.2022	Addl. Sessions Judge-cum- Special Judge, POCSO, Amingaon	31.07.2036	AS0134
75.	Shri Subhabrata Dutta	M.Sc, LL.B.	04.04.1969	November, 2007	24.3.2004	Grade-III-24.3.2004 Grade-II-12.04.2013 Grade-I-25.03.2020	Grade-III- 24.03.2006 Grade-II- 12.4.2015 Grade-I- 25.03.2022	Addl. District and Sessions Judge, Goalpara	30.04.2029	AS0137
76.	Shri Sujit Kumar Ghosh	B.Sc, LL.B	2.5.1967	18.11.1996	17.4.2002	Grade-III 17.4.2002 Grade-II- 21.6.2012 Grade-I-26.02.2021	Grade-III- 17.04.2004 Grade-II- 21.6.2014 Grade-I 26.02.2023	Addl. District and Sessions Judge, No.1, Kamrup(M), Guwahati	31.5.2027	AS0120

77.	Smti Farhana Sultana	B.Sc (Hons.), LL.B.	13.2.1972	15.12.1997	24.3.2004	Grade-III-24.3.2004 Grade-II-05.02.2014 Grade-I-01.03.2021	Grade-III-24.03.2006 Grade-II-5.2.2016 Grade-I-01.03.2023	Addl. District and Sessions Judge, Nalbari	28.02.2032	AS0139
78.	Shri Nityananda Talukdar	B.A. (Major), LL.B.	18.04.1966	20.09.1995	24.3.2004	Grade-III-24.3.2004 Grade-II-03.02.2014 Grade-I-01.03.2021	Grade-III-24.03.2006 Grade-II-3.2.2016 Grade-I-01.03.2023	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati	30.04.2026	AS0140
79.	Smti Rashmita Das (SC)	B.A., LL.B.	30.11.1976	13.08.2002	24.3.2004	Grade-III-24.3.2004 Grade-II-03.03.2014 Grade-I-01.03.2021	Grade-III-24.03.2006 Grade-II-3.3.2016 Grade-I-01.03.2023	Addl. Sessions Judge-cum-Special Judge, POCSO, North Lakhimpur	30.11.2036	AS0142
80.	Shri Joydev Koch (ST)P	B.A., LL.M.	01.11.1973	18.09.2002	18.5.2004	Grade-III-18.5.2004 Grade-II-10.03.2014 Grade-I-26.02.2021	Grade-III-24.03.2006 Grade-II-10.3.2016 Grade-I-26.02.2023	Addl. District and Sessions Judge, FTC, Kokrajhar	31.10.2033	AS0143
81.	Smti Gitali Rabha ST(P),.	B.A. (Hons), LL.B	30.1.1978		24.3.2004	Grade-III 24.3.2004 Grade-II-11.08.2014 Grade-I-04.02.2021	Grade III-24.03.2006 Grade-II-11.8.2016 Grade-I-04.02.2023	Addl. District and Sessions Judge, No.1, Nagaon	31.1.2038	AS0145

82.	Smti Tasfia Hussain	B.A., LL.B.	9.12.1976	12.08.2002	28.7.2004	Grade-III 28.7.2004 Grade-II-07.08.2014 Grade-I-09.02.2021	Grade III-28.07.2006 Grade-II-7.8.2016 Grade-I-09.02.2023	Addl. District and Sessions Judge, Silchar, Cachar	31.12.2036	AS0149
83.	Shri Yusuf Azaz	B.Sc (Major), LL.B.	18.08.1977	22.12.2003	24.8.2006	Grade-III 24.8.2006 Grade-II-04.08.2014 Grade-I-01.03.2021	Grade III-24.08.2008 Grade-II-4.8.2016 Grade-I-01.03.2023	Addl. District and Sessions Judge, Barpeta	31.08.2037	AS0152
84.	Smti. Najmee Ayysha Ahmed (LDCE)	B.A., LL.B.	24.01.1973	15.11.2003	28.8.2006	Grade-III 28.8.2006 Grade-II-11.08.2014 Grade-I-01.03.2021	Grade III-28.08.2008 Grade-II-11.8.2016 Grade-I-01.03.2023	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon	31.01.2033	AS0156
85.	Dr. Mahmud Hussain Barbhuiya	B.A., LL.M., Ph.D.	30.01.1974		24.03.2004	Grade-III-24.3.2004 Grade-II-16.09.2013 Grade-I-17.05.2021	Grade-III-24.03.2006 Grade-II-16.9.2015 Grade-I-17.05.2023	Addl. District and Sessions Judge, Hailakandi	31.01.2034	AS0138
86.	Shri Anil Kumar Basfor, (SC),	B.A., LL.M.	25.01.1971		24.3.2004	Grade-III-24.3.2004 Grade-II-10.03.2014 Grade-I-03.05.2021	Grade-III-24.03.2006 Grade-II-10.3.2016 Grade-I-03.05.2023	Addl. District and Sessions Judge, FTC, Rangia	31.01.2031	AS0141
87.	Shri Anurag Jintoo Borah	B.Sc (Hons.), LL.M., MCA & Certificate in Cyber-Law (online)	17.07.1974		23.8.2006	Grade-III 23.8.2006 Grade-II-08.08.2014 Grade-I-03.05.2021	Grade III-23.08.2008 Grade-II-08.08.2016 Grade-I-03.05.2023	Addl. District and Sessions Judge, Jorhat	31.07.2034	AS0153

88.	Shri Debashish Saikia	B.Com, LL.B.	30.09.1975		24.8.2006	Grade-III 24.8.2006 Grade-II-11.08.2014 Grade-I-10.05.2021	Grade III-24.08.2008 Grade-II-11.08.2016 Grade-I-10.05.2023	Addl. Sessions Judge-cum-Special Judge, POCSO, Barpeta	30.09.2035	AS0154
89.	Smti Audri Bhattacharyya	B.Sc, LL.B.	18.05.1977		28.8.2006	Grade-III 28.8.2006 Grade-II-06.08.2014 Grade-I-05.05.2021	Grade III-28.08.2008 Grade-II-06.08.2016 Grade-I-05.05.2023	Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati	31.05.2037	AS0158
90.	Shri Rajesh Kumar Todi	B.Com(Hons.), LL.B.	09.12.1971		28.8.2006	Grade-III 28.8.2006 Grade-II-06.08.2014 Grade-I-06.05.2021	Grade III-28.08.2008 Grade-II-06.08.2016 Grade-I-06.05.2023	Addl. District and Sessions Judge, FTC, Margherita	31.12.2031	AS0160
91.	Shri Syed Burhanur Rahman	M.A. (History), LL.B.	26.06.1980		21.06.2021	Grade-I-21.06.2021 (Direct Recruit)	Grade-I-21.06.2023	Addl. District and Sessions Judge, Dhubri	30.06.2040	AS0458
92.	Shri Sushil Kumar Kabra	B.Com, LL.B.	20.10.1979		21.06.2021	Grade-I-21.06.2021 (Direct Recruit)	Grade-I-21.06.2023	Addl. District & Sessions Judge, Dibrugarh	31.10.2039	AS0459

93.	Shri Bhupen Kumar Nath, (LDCE)	B.Sc, LL.B., B.C.J.	01.07.1979		05.04.2010	Grade-III-05.04.2010 Grade-II-11.03.2016 Grade-I-01.11.2021	Grade III-05.04.2012 Grade-II-11.3.2018 Grade-I-01.11.2023	Addl. District and Sessions Judge, FTC, Abhayapuri	30.06.2039	AS0185
94.	Smti Ipsita Borthakur, (LDCE)	B.A. (Hons.), LL.B.	17.08.1982		05.04.2010	Grade-III-05.04.2010 Grade-II-11.12.2015 Grade-I-28.10.2021	Grade III-05.04.2012 Grade-II-11.12.2017 Grade-I-28.10.2023	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon	31.08.2042	AS0181
95.	Shri Nisanta Goswami, (LDCE)	B. Com. LL.B	01.03.1980		03.04.2010	Grade-III-03.04.2010 Grade-II-24.08.2015 Grade-I-01.11.2021	Grade III-03.04.2012 Grade-II-24.08.2017 Grade-I-01.11.2023	Addl. District and Sessions Judge, FTC, No. 3, Kamrup (M) Guwahati	29.02.2040	AS0179
96.	Shri Narayan Kuri, (LDCE)	B. Com., LL.M	07.05.1977		04.04.2010	Grade-III-04.04.2010 Grade-II-25.08.2015 Grade-I-01.11.2021	Grade III-04.04.2012 Grade-II-25.08.2017 Grade-I-01.11.2023	Addl. District and Sessions Judge, FTC, Barpeta	31.05.2037	AS0177
97.	Shri Kaushik Kumar Sharma (LDCE)	B.Com, LL.M.	12.01.1980		05.04.2010	Grade-III-05.04.2010 Grade-II-05.01.2016 Grade-I-24.11.2021	Grade III-05.04.2012 Grade-II-5.1.2018 Grade-I-24.11.2023	Registrar cum Principal Secretary to Hon'ble the Chief Justice	31.01.2040	AS0186

98.	Smti. Tripti Ari (LDCE)	M.Sc (Zoology), LL.B.	19.03.1976		24.8.2006	Grade-III 24.8.2006 Grade-II-06.08.2014 Grade-I- 03.01.2022	Grade III- 24.08.2008 Grade-II- 6.8.2016	Addl. District and Sessions Judge, FTC, karimganj	31.03.2036	AS0159
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99.	Smti Chitra Rani Saikia (LDCE)	M.A., LL.M.	01.05.1973		03.04.2010	Grade-III-03.04.2010 Grade-II-11.01.2016 Grade-I-04.01.2022	Grade III-03.04.2012 Grade-II-11.1.2018	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia	30.04.2033	AS0189
100.	Shri Nilkamal Das (LDCE)	B.A. (Hons.), LL.B.	01.01.1978		05.04.2010	Grade-III-05.04.2010 Grade-II-26.08.2015 Grade-I-12.01.2022	Grade III-05.04.2012 Grade-II-26.8.2017	Addl. District and Sessions Judge, No.2, Nagaon	31.12.2037	AS0178
101.	Smti Rini Bharali	M.A, LL.B.	30.11.1967		24.4.2002	Grade-III 24.4.2002 Grade-II- 9.7.2012 Grade-I- 17.06.2022	Grade-III-24.04.2004 Grade-II-9.7.2014	Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu	30.11.2027	AS0114
102.	Shri Jayanta Kumar Das SC,	B.Sc, LL.B.	16.1.1967		18.4.2002	Grade-III 18.4.2002 Grade-II- 28.6.2012 Grade-I-17.06.2022	Grade-III-18.04.2004 Grade-II-28.6.2014	Addl. District and Sessions Judge, FTC, Tinsukia	31.1.2027	AS0122
103.	Shri Narayan Upadhyaya (Direct Recruit)	B.A., LL.B.	01.03.1977		30.05.2022	Grade-I- 30.05.2022		Addl. District and Sessions Judge, FTC, Cachar, Silchar	28.02.2037	AS01487
104.	Shri Ranju Medhi	B.Sc, LL.B.	21.02.1970		24.3.2004	Grade-III-24.3.2004 Grade-II-01.04.2013 Grade-I-09.12.2022	Grade-III-24.03.2006 Grade-II-1.4.2015	Addl. District and Sessions Judge, Sonitpur, Tezpur	28.02.2030	AS0136

105.	Smti Manju Bordoloi, ST(P),	M.A., LL.B.	29.6.1969		24.3.2004	Grade-III 24.3.2004 Grade-II-05.08.2014 Grade-I-23.12.2022	Grade III-24.03.2006 Grade-II-5.8.2016	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati	30.6.2029	AS0146
106.	Shri Mridul Kumar Saikia, ST(P)	B.A. (Eng.), LL.B.	30.1.1972		24.3.2004	Grade-III 24.3.2004 Grade-II-05.08.2014 Grade-I-25.11.2022	Grade III-24.03.2006 Grade-II-5.8.2016	Addl. District and Sessions Judge, FTC, Sivasagar	31.1.2032	AS0147
107.	Shri Kumud Chandra Boro, ST (P)	M.A., LL.B.	1.10.1966		18.4.2002	Grade-III 18.4.2002 Grade-II-07.08.2014 Grade-I-23.11.2022	Grade III-18.04.2004 Grade-II-7.8.2016	Addl. District and Sessions Judge, FTC, Biswanath	30.09.2026	AS0144
108	Smti Sabeena Mazumdar	M.A., LL.M.	14.2.1971		24.3.2004	Grade-III-24.3.2004 Grade-II-02.01.2017 Grade-I-29.11.2022	Grade-III-24.3.2006 Grade-II-2.1.2019	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi	28.02.2031	AS0168
109.	Shri Mukul Chetia	B.A. (History), LL.B., M.A. (History), P.G.D. (IRPM), PG Certificate (French), Dip in Management.	18.12.1975		24.8.2006	Grade-III 24.8.2006 Grade-II-08.08.2014 Grade-I-28.11.2022	Grade III-24.08.2008 Grade-II-8.8.2016	Addl. District and Sessions Judge, Bilasipara	31.12.2035	AS0155
110.	Smti. Ranjita Agarwalla	B.A., LL.B.	31.12.1979		28.8.2006	Grade-III 28.8.2006 Grade-II-14.08.2014 Grade-I-25.11.2022	Grade III-28.08.2008 Grade-II-14.8.2016	Addl. District and Sessions Judge, Udalguri	31.12.2039	AS0157

111.	Shri Abhijeet Kumar Baruah	B. Sc. (M), PGDBA, LL.M	03.01.1978		28.8.2006	Grade-III 28.8.2006 Grade-II-12.8.2014 Grade-I-28.11.2022	Grade III-28.08.2008 Grade-II-12.8.2016	Addl. District and Sessions Judge, Kamrup, Amingaon	31.01.2038	AS0161
112	Shri Abdul Mazid Md. Mahiuddin,	M.Sc, LL.B.	01.01.1978		29.8.2006	Grade-III 29.8.2006 Grade-II-9.1.2015 Grade-I-06.11.2023	Grade III-29.08.2008 Grade-II-9.1.2017	Addl. District & Sessions Judge, FTC, Sonitpur, Tezpur	31.12.2037	AS0163
113	Smti. Monmee Sarma,	B.A.,LL.B.	24.02.1978		23.8.2006	Grade-III 23.8.2006 Grade-II-04.02.2015 Grade-I- 30.11.2023	Grade III-23.08.2008 Grade-II-4.2.2017	Addl. District & Sessions Judge, Baksa	28.02.2038	AS0164
114	Shri Rupak Rajak SC	B.Com (Accountancy), LL.M.	01.03.1978		28.08.2006	Grade-III 28.8.2006 Grade-II- 8.1.2015 Grade-I-03.11.2023	Grade III-28.08.2008 Grade-II-8.1.2017	Addl. District & Sessions Judge, Chirang	28.02.2038	AS0165
115	Smti. Jyotshna Das, SC	B.A., LL.B.	11.06.1978		28.8.2006	Grade-III 28.8.2006 Grade-II-9.1.2015, Grade-I-08.11.2023	Grade III-28.08.2008 Grade-II-9.1.2017	Addl. Sessions Judge cum Special Judge, (POCSO), Sivasagar	30.06.2038	AS0166

116	Smti Dimple Boro, ST(P),	B.Sc,LL.B.	01.03.1976		24.08.2006	Grade-III 24.8.2006 Grade-II 26.03.2015 Grade-I-12.10.2023	Grade-III 24.8.2008 Grade-II- 26.3.2017	Addl. District & Sessions Judge, FTC, No. 5, Kamrup(M), Guwahati	29.02.2036	AS0172
117	Shri Vijay Kumar Singh,	LL.M.	20.03.1976		9.11.2006	Grade-III 9.11.2006 Grade-II-2.3.2015 Grade-I-06.11.2023	Grade-III 9.11.2008 Grade-II- 2.3.2017	Addl. District & Sessions Judge, FTC, Dibrugarh	31.03.2036	AS0173
118	Smti Mili Hussain,	B.Sc (H),LL.M.	08.08.1976		11.5.2007	Grade-III 11.5.2007 Grade-II-10.04.2015 Grade-I-	Grade-III 11.5.2009 Grade-II- 10.4.2017	Addl. District & Sessions Judge, No. 3,Nagaon	31.08.2036	AS0175
119.	Shri Nur Muhammad Abdullah Ahmed Mr.	B.A. LL.B. (Hons.), LL.M	28.12.1980		03.04.2010	Grade-III- 03.04.2010 Grade-II- 31.08.2015 Grade-I	Grade III- 03.04.2012 Grade-II- 31.08.2017	Addl. District & Sessions Judge, Golaghat	31.12.2040	AS0176
120.	Shri Abdul Kader,	B.Com., LL.B.	05.02.1979		05.04.2010	Grade-III- 05.04.2010 Grade-II- 18.08.2015 Grade-I-03.11.2023	Grade III- 05.04.2012 Grade-II- 18.8.2017	Addl. District & Sessions Judge, Bijni	28.02.2039	AS0180
121	Smti Mamta Bhadani,	B.Sc,LL.B.	20.12.1980		05.04.2010	Grade-III- 05.04.2010 Grade-II- 05.03.2016 Grade-I-	Grade III- 05.04.2012 Grade-II- 5.3.2018	Addl. Sessions Judge cum Special Judge, (POCSO), Dhubri	31.12.2040	AS0182

122	Smti Bipaakkhi Borthakur,	B.A.(Hons.), M.H.R.O.D., LL.B.	21.06.1974		05.04.2010	Grade-III- 05.04.2010 Grade-II- 2.3.2016 (retrospectiveeffect) Grade-I- 06.11.2023	Grade III- 05.04.2012 Grade-II- 2.3.2018	Addl. Sessions Judge cum Special Judge, (POCSO), Golaghat	30.06.2034	AS0184
123	Shri Chaturjya Prasad Talukdar,	B.A., LL.B.,	01.04.1981		05.04.2010	Grade-III- 05.04.2010 Grade-II- 22.01.2016	Grade III- 05.04.2012 Grade-II- 22.1.2018	Addl. District & Sessions Judge, No. 4,Nagaon	31.03.2041	AS0188

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**GRADATION LIST OF GRADE-II OFFICERS OF THE ASSAM
JUDICIAL SERVICE ARRANGED ACCORDING TO SENIORITY
AS ON**

1st January, 2024

SI No.	Name and Educational qualification of the Officers	Place of present posting with designation	Date of Birth	Date of entry in AJS	Date of joining in different Grades of AJS	Date of Confirmation (Grade-wise)	Date of retirement (at the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9
1.	Shri Dibya Jyoti Rajkhowa, B.A (Major), LL.B, PG Dip. in Journalism	Counsellor, Family Court, Dhubri	31.12.1967	10.5.2000	Grade-III 10.5.2000 Grade-II 12.2.2009	Grade-III- 11.12.2003 Grade-II- 12.02.2011	31.12.2027	AS0089
2.	Shri Shah Syed Ahadur Rahman, B.A. (Hons.), LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Udalguri	5.11.1969	17.4.2002	Grade-III 17.4.2002 Grade-II- 8.1.2015 Grade-II- 14.06.2012 (retrospective effect)	Grade III- 17.04.2004 Grade-II- 14.6.2014	30.11.2029	AS0162
3.	Shri Rajneesh Bora, M.A., LL.B.	Secretary, District Legal Services Authority, Hamren, West Karbi Anglong	28.02.1977	23.8.2006	Grade-III 23.8.2006 Grade-II- 03.07.2014	Grade III- 23.08.2008 Grade-II- 3.7.2016	29.02.2037	AS0151
4.	Shri Rana Dutta, B.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Darrang, Mangaldoi	20.04.1979	23.8.2006	Grade-III 23.8.2006 Grade-II 6.4.2016 (retrospective effect)	Grade III- 23.08.2008 Grade-II- 6.4.2018	30.04.2039	AS0170
5.	Smti Rani Boro, ST (P), M.A., LL.M.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Barpeta	30.04.1978	24.8.2006	Grade-III 24.8.2006 Grade-II- 09.04.2015	Grade-III 24.8.2008 Grade-II- 9.4.2017	30.04.2038	AS0171

6.	Shri Shakti Sharma, M.Com, LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dhubri	14.06.1978	13.11.2006	Grade-III 13.11.2006 Grade-II- 16.2.2015	Grade-III 13.11.2008 Grade-II- 16.2.2017	30.06.2038	AS0174
7.	Shri Bankim Sarma, B.A. (Hons.), LL.B.	Chief Judicial Magistrate, Majuli	01.01.1981	06.04.2010	Grade-III- 06.04.2010 Grade-II- 11.01.2016	Grade III- 06.04.2012 Grade-II- 11.1.2018	31.12.2040	AS0183
8.	Md. Mishbahul Hassan Ansari, B.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Morigaon	04.01.1977	05.04.2010	Grade-III- 05.04.2010 Grade-II- 11.01.2016	Grade III- 05.04.2012 Grade-II- 11.1.2018	31.01.2037	AS0187
9.	Dr. Partha Sarathi Bhattacharjee, B.Sc, LL.M, Ph.D	Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo	21.09.1971	03.04.2010	Grade-III- 03.04.2010 Grade-II- 08.01.2016	Grade III- 03.04.2012 Grade-II- 8.1.2018	30.09.2031	AS0190
10.	Shri Nurjamal Haque, B.A., LL.M.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	05.02.1980	05.04.2010	Grade-III- 05.04.2010 Grade-II- 05.03.2016	Grade III- 05.04.2012 Grade-II- 5.3.2018	28.02.2040	AS0191
11.	Smti Kangki Rani Deka, B.A., LL.B.	Chief Judicial Magistrate, Kamrup (M), Guwahati	28.07.1981	03.04.2010	Grade-III- 03.04.2010 Grade-II- 11.01.2016	Grade III- 03.04.2012 Grade-II- 11.1.2018	31.07.2041	AS0192
12.	Shri Imdad Ahmed, B.Sc, LL.B.	Chief Judicial Magistrate, Nalbari	07.12.1974	05.04.2010	Grade-III- 05.04.2010 Grade-II- 15.03.2016	Grade III- 05.04.2012 Grade-II- 15.3.2018	31.12.2034	AS0194

13.	Shri Kiran Lal Baishnab, SC, B.Sc, LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi	19.05.1982	03.04.2010	Grade-III- 03.04.2010 Grade-II- 11.01.2016	Grade III- 03.04.2012 Grade-II- 11.1.2018	31.05.2042	AS0195
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14.	Shri Anup Khanal, B.A.,LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar	05.01.1981	04.04.2010	Grade-III-04.04.2010 Grade-II-3.7.2017	Grade III-04.04.2012 Grade-II-3.7.2019	31.01.2041	AS0196
15.	Smti Shivani Handique, B.A. (Hons.), LL.M.	Research Officer, Judicial Academy, Assam	31.12.1980	03.04.2010	Grade-III-03.04.2010 Grade-II-3.7.2017	Grade III-03.04.2012 Grade-II-3.7.2019	31.12.2040	AS0197
16.	Shri Pranab Sarma, B.E. (Civil), LL.M.	Chief Judicial Magistrate, Nagaon	01.06.1972	05.04.2010	Grade-III-05.04.2010 Grade-II-30.06.2017	Grade III-05.04.2012 Grade-30.6.2019	31.05.2032	AS0198
17.	Smti Sujata Dutta, B.A., LL.B.	Secretary, District Legal Services Authority, Kamrup (M), Guwahati	07.05.1982	05.04.2010	Grade-III-05.04.2010 Grade-II-4.8.2017	Grade III-05.04.2012 Grade-II-4.8.2019	31.05.2042	AS0199
18.	Shri Ankur Bhuyan, B.A.(Hons.), LL.B.	Secretary –cum-Registrar, Office of the Lokayukta, Assam, Guwahati	10.04.1976	05.04.2010	Grade-III-05.04.2010 Grade-II-23.6.2017	Grade III-05.04.2012 Grade-II-23.6.2019	30.04.2036	AS0200
19.	Shri Nayan Jyoti Dutta, B.Sc, LL.M.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dima Hasao, Haflong	07.07.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-21.6.2017	Grade III-05.04.2012 Grade-II-21.6.2019	31.07.2038	AS0201
20.	Shri Nayan Jyoti Sarma, B.Sc (Distinction), PGDCA, LL.M.	Secretary, District Legal Services Authority, Golaghat	01.01.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-7.7.2017	Grade III-05.04.2012 Grade-II-7.7.2019	31.12.2037	AS0202

21.	Shri Akhtabul Ala, B.Sc, LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Bongaigaon	12.02.1975	05.04.2010	Grade-III-05.04.2010 Grade-II-28.6.2017	Grade III-05.04.2012 Grade-II-28.6.2019	28.02.2035	AS0203
22.	Smti Barnani Goswami, M.A., B.Ed., LL.B.	Chief Judicial Magistrate, Bajali	01.04.1976	03.04.2010	Grade-III-03.04.2010 Grade-II-31.7.2017	Grade III-03.04.2012 Grade-II-31.7.2019	31.03.2036	AS0204
23.	Shri Abdus Sattar, M.A. LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Sivasagar	11.06.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-3.7.2017	Grade III-05.04.2012 Grade-II-3.7.2019	30.06.2038	AS0205
24.	Smti Panchali Shyam, B.A.(Hons.), LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 2 Kamrup (M), Guwahati	02.10.1982	05.04.2010	Grade-III-05.04.2010 Grade-II-29.6.2017	Grade III-05.04.2012 Grade-II-29.06.2019	31.10.2042	AS0206
25.	Shri Parvez Ahsan Choudhury, B.Sc (Hons.), LL.M.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Karbi Anglong, Diphu	13.12.1981	05.04.2010	Grade-III-05.04.2010 Grade-II-10.7.2017	Grade III-05.04.2012 Grade-II-10.7.2019	31.12.2041	AS0207

26.	Shri Arup Jyoti Baishya, SC, B.Sc, LL.M.	Chief Judicial Magistrate, Baksa, Mushalpur	02.02.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-3.2.2018	Grade III-05.04.2012 Grade-II-03.02.2020	28.02.2038	AS0208
27.	Shri Naguib Ahmed, M.Sc (Agriculture), LL.B.	Chief Judicial Magistrate, Golaghat	20.10.1974	07.04.2010	Grade-III-07.04.2010 Grade-II-9.2.2018	Grade III-07.04.2012 Grade-II-09.02.2020	31.10.2034	AS0209
28.	Shri Nabajit Bhatta M.A. (Pol. Sc.), LL.B.	Chief Judicial Magistrate, Kokrajhar	01.03.1979	05.04.2010	Grade-III-05.04.2010 Grade-II-9.2.2018	Grade III-05.04.2012 Grade-II-03.02.2020	28.02.2039	AS0210
29.	Smti Moitri Dekadolo, ST (P), B.Sc (Hons.), LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.1, Cachar, Silchar	22.02.1981	03.04.2010	Grade-III-03.04.2010 Grade-II-9.2.2018	Grade III-03.04.2012 Grade-II-09.02.2020	28.02.2041	AS0211
30.	Smti Leena Doley, ST (P), B.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Tinsukia	10.06.1981	05.04.2010	Grade-III-05.04.2010 Grade-II-12.2.2018	Grade III-05.04.2012 Grade-II-12.02.2020	30.06.2041	AS0212
31.	Shri Ajoy Kumar Basumatary, ST (P), B.Sc (Hons.), B.A.(C), LL.B.	Chief Judicial Magistrate, Dhubri	22.02.1978	03.04.2010	Grade-III-03.04.2010 Grade-II-8.2.2018	Grade III-03.04.2012 Grade-II-08.02.2020	28.02.2038	AS0213
32.	Shri Motilal Das, SC, B.Sc (Hons.), LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Sonitpur, Tezpur	15.04.1971	05.04.2010	Grade-III-05.04.2010 Grade-II-8.2.2018	Grade III-05.04.2012 Grade-II-08.02.2020	30.04.2031	AS0214

33.	Shri Ranjan Brahma, ST (P), B.A. (Eng.), LL.M.	Deputy Secretary, Assam State Legal Services Authority, Assam	13.01.1981	05.04.2010	Grade-III- 05.04.2010 Grade-II- 9.2.2018	Grade III- 05.04.2012 Grade-II- 09.02.2020	31.01.2041	AS0215
34.	Shri Obang Mize, ST (H), B.A., LL.B.	Counsellor, Family Court, No. 1, Kamrup(M), Guwahati	01.01.1978	05.04.2010	Grade-III- 05.04.2010 Grade-II- 5.2.2018	Grade III- 05.04.2012 Grade-II- 05.02.2020	31.12.2037	AS0216
35.	Smti Pronita Morang , ST (P), B.A., LL.B.	Chief Judicial Magistrate, Karbi Anglong, Diphu	30.06.1978	05.04.2010	Grade-III- 05.04.2010 Grade-II-3.2.2018	Grade III- 05.04.2012 Grade-II- 03.02.2020	30.06.2038	AS0217
36.	Shri Nikunja Boro, ST (P), B.A., LL.M.	Chief Judicial Magistrate, Karimganj	01.09.1971	05.04.2010	Grade-III- 05.04.2010 Grade-II- 5.2.2018	Grade III- 05.04.2012 Grade-II- 05.02.2020	31.08.2031	AS0218
37.	Dr. Chetana Khanikar, B.Sc.(Hons.), LL.M. Ph.D	Chief Judicial Magistrate, Sonitpur, Tezpur	01.07.1979	17.08.2011	Grade-III- 17.08.2011 Grade-II- 3.2.2018	Grade III- 17.08.2013 Grade-II- 09.02.2020	30.06.2039	AS0219
38.	Shri Dewan Mubasshir Hussain, M.Sc, LL.B.	Chief Judicial Magistrate, West karbi Anglong, Hamren	14.01.1977	08.08.2011	Grade-III- 08.08.2011 Grade-II- 03.02.2018	Grade III- 08.08.2013 Grade-II- 09.02.2020	31.01.2037	AS0220
39.	Smti Syeda Farida Afzal Zinnat, B.Sc, LL.B.	Chief Judicial Magistrate, Hojai	04.10.1977	08.08.2011	Grade-III- 08.08.2011 Grade-II- 9.2.2018	Grade III- 08.08.2013 Grade-II- 09.02.2020	31.10.2037	AS0221

40.	Smti Himakshi Thakuria Buragohain, M.A. (Eng), LL.M	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Baksa, Mushalpur	13.04.1981	08.08.2011	Grade-III- 08.08.2011 Grade-II- 5.2.2018	Grade III- 08.08.2013 Grade-II- 05.02.2020	30.04.2041	AS0222
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41.	Smti Achma Rahman, M.Sc. LL.M.	Secretary, District Legal Services Authority, Dhubri	28.02.1977	10.08.2011	Grade-III- 10.08.2011 Grade-II- 1.2.2018	Grade III- 10.08.2013 Grade-II- 01.02.2020	28.02.2037	AS0223
42.	Smti Nilakshi Lahkar, B.A., B.Ed., LL.M.	Chief Judicial Magistrate, Bongaigaon	04.03.1980	10.08.2011	Grade-III- 10.08.2011 Grade-II- 9.2.2018	Grade III- 10.08.2013 Grade-II- 09.02.2020	31.03.2040	AS0224
43.	Smti Kingkini Borah, B.Sc, LL.B	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	14.06.1980	12.08.2011	Grade-III- 12.08.2011 Grade-II- 27.4.2018	Grade III- 12.08.2013 Grade-II- 27.04.2020	30.06.2040	AS0225
44.	Smti Monalissa Das, B.A., LL.M.	Chief Judicial Magistrate, Dibrugarh	04.09.1978	10.08.2011	Grade-III- 10.08.2011 Grade-II- 18.4.2018	Grade III- 10.08.2013 Grade-II- 18.04.2020	30.09.2038	AS0226
45.	Shri Rajesh Bodo, ST (P), B.A., LL.B.	Chief Judicial Magistrate, Sivasagar	18.06.1977	10.08.2011	Grade-III- 10.08.2011 Grade-II- 5.6.2018	Grade III- 10.08.2013 Grade-II- 05.06.2020	30.06.2037	AS0227
46.	Shri Rahul Medhi, B.A. (Hons.), LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nalbari	8.12.1971	20.4.2002	Grade-III 20.4.2002 Grade-II- 08.02.2019	Grade III- 20.04.2004 Grade-II- 08.02.2021	31.12.2031	AS0167
47.	Smti Sonamoni Chanda, B.Com (Hons.), LL.M.	Chief Judicial Magistrate, Dima Hasao, Haflong	24.12.1980	22.08.2013	Grade III- 22.08.2013 Grade-II- 06.02.2019	Grade III- 22.08.2015 Grade-II- 06.02.2021	31.12.2040	AS0228

48.	Smti Bichitra Dutta, B.A., LL.M.	Chief Judicial Magistrate, Tinsukia	17.09.1982	26.08.2013	Grade III-26.08.2013 Grade-II-08.02.2019	Grade III-26.08.2015 Grade-II-08.02.2021	30.09.2042	AS0229
49.	Smti Subhadra Acharyya, B.A.(Hons.), LL.M.	Chief Judicial Magistrate, Hailakandi	18.10.1981	26.08.2013	Grade III-26.08.2013 Grade-II-08.03.2019	Grade III-26.08.2015 Grade-II-08.03.2021	31.10.2041	AS0230
50.	Shri Mrinal Newpane, B.Sc., LL.B.	Chief Judicial Magistrate, Goalpara	05.11.1979	26.08.2013	Grade III-26.08.2013 Grade-II-30.03.2019	Grade III-26.08.2015 Grade-II-30.03.2021	30.11.2039	AS0231
51.	Shri Shariff Uddin Ahmed Pathan, B.A. (Hons.), LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kamrup, Amingaon	01.07.1986	26.08.2013	Grade III-26.08.2013 Grade-II-02.02.2019	Grade III-26.08.2015 Grade-II-02.02.2021	30.06.2046	AS0232
52.	Smti Jyotismita Sarma, B.A., LL.B.	Secretary, District Legal Services Authority, Kamrup, Amingaon	25.02.1987	26.08.2013	Grade III-26.08.2013 Grade-II-02.02.2019	Grade III-26.08.2015 Grade-II-02.02.2021	28.02.2047	AS0233
53.	Shri Bidyut Medhi, B.Sc, LL.B.	Joint Secretary to the Govt. of Assam, Judicial Department, Dispur	25.02.1980	26.08.2013	Grade III-26.08.2013 Grade-II-06.02.2019	Grade III-26.08.2015 Grade-II-06.02.2021	28.02.2040	AS0234
54.	Shri Forhan Uddin Choudhury, B.A. LL.B(Hons), LL.M.	Secretary, District Legal Services Authority, Tinsukia	12.08.1986	26.08.2013	Grade III-26.08.2013 Grade-II-18.02.2019	Grade III-26.08.2015 Grade-II-18.02.2021	31.08.2046	AS0235

55.	Dr. Nupur Chandra Bhuyan, M.A., P.G.D.J., LL.B., Ph.D.	Chief Judicial Magistrate, Chirang, Kajalgaon	30.06.1979	26.08.2013	Grade III-26.08.2013 Grade-II-11.02.2019	Grade III-26.08.2015 Grade-II-11.02.2021	30.06.2039	AS0236
56.	Smti Monoshreeporna Khound, B.A. (Hons.), LL.B.	Secretary, District Legal Services Authority, Baksa, Mushalpur	01.01.1986	26.08.2013	Grade III-26.08.2013 Grade-II-07.03.2019	Grade III-26.08.2015 Grade-II-07.03.2021	31.12.2045	AS0237
57.	Smti Pompy Chakravarty, M.A. (Eng.), LL.B.	Addl. Chief Judicial Magistrate, Sonitpur, Tezpur	01.03.1984	26.08.2013	Grade III-26.08.2013 Grade-II-09.07.2019	Grade III-26.08.2015 Grade-II-09.07.2021	29.02.2044	AS0238
58.	Shri Hemanta Kumar Das, B.A., LL.B. (SC)	Chief Judicial Magistrate, Morigaon	02.02.1985	26.08.2013	Grade III-26.08.2013 Grade-II-08.07.2019	Grade III-26.08.2015 Grade-II-08.07.2021	28.02.2045	AS0239
59.	Shri Dimbeswar Taye, B.Sc.(Hons.) LL.B., ST(P)	Chief Judicial Magistrate, Cachar, Silchar	01.10.1979	26.08.2013	Grade III-26.08.2013 Grade-II-02.07.2019	Grade III-26.08.2015 Grade-II-02.07.2021	30.09.2039	AS0240
60.	Shri Lakhinandan Pegu, M.A., LL.B. ST(P)	Chief Judicial Magistrate, Darrang, Mangaldai	01.06.1977	23.08.2013	Grade III-23.08.2013 Grade-II-06.07.2019	Grade III-23.08.2015 Grade-II-06.07.2021	31.05.2037	AS0241
61.	Shri Angshuman Bhattacharjee, B.A., LL.M.	Chief Judicial Magistrate, Kamrup, Amingaon	03.11.1983	04.08.2014	Grade-III-04.08.2014 Grade-II-30.10.2019	Grade-III-04.08.2016 Grade-II-30.10.2021	30.11.2043	AS0242
62.	Shri Satyajit Karmakar, B.Sc., LL.M.	Chief Judicial Magistrate, Udalguri	19.02.1981	28.07.2014	Grade-III-28.07.2014 Grade-II-23.10.2019	Grade-III-28.07.2016 Grade-II-23.10.2021	28.02.2041	AS0243

63.	Shri Saleh Ahammad, B.A.(Hons.), LL.B.	Chief Judicial Magistrate, Barpeta	16.01.1986	31.07.2014	Grade-III- 31.07.2014 Grade-II- 24.1.2020	Grade-III- 31.07.2016 Grade-II- 24.01.2022	31.01.2046	AS0244
64.	Smti Jharna Saikia, B.A., LL.M.	Chief Judicial Magistrate, Dhemaji	14.01.1984	28.07.2014	Grade-III- 28.07.2014 Grade-II- 27.1.2020	Grade-III- 28.07.2016 Grade-II- 27.01.2022	31.01.2044	AS0245
65.	Smti Syeda Sabina Afzal Zinnat, B.Sc., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Chirang,Kajalgaon	07.12.1979	06.08.2014	Grade-III- 06.08.2014 Grade-II- 30.1.2020	Grade-III- 06.08.2016 Grade-II- 30.01.2022	31.12.2039	AS0246
66.	Smti Aklima Begum, B.A., LL.B.	Chief Judicial Magistrate-cum- Civil Judge, Biswanath	27.12.1983	06.08.2014	Grade-III- 06.08.2014 Grade-II- 30.1.2020	Grade-III- 06.08.2016 Grade-II- 30.01.2022	31.12.2043	AS0247
67.	Shri Chinmoy Barua, M.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nagaon	01.03.1983	28.07.2014	Grade-III- 28.07.2014 Grade-II- 28.1.2020	Grade-III- 28.07.2016 Grade-II- 28.01.2022	28.02.2043	AS0248
68.	Smti Sagarika Borpujari, B.A.(Hons.), LL.B.	Secretary, District Legal Services Authority, Sivasagar	23.09.1988	25.07.2014	Grade-III- 25.07.2014 Grade-II- 30.1.2020	Grade-III- 25.07.2016 Grade-II- 30.01.2022	30.09.2048	AS0249
69.	Smti Jayashree Bora, B.A.(Hons.), LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati	28.02.1984	28.07.2014	Grade-III- 28.07.2014 Grade-II- 30.1.2020	Grade-III- 28.07.2016 Grade-II- 30.01.2022	28.02.2044	AS0250
70.	Dr. Pooja Sinha, M.A., LL.M., Ph.D.	Joint Registrar (Recruitment), Gauhati High Court, Guwahati	04.03.1983	28.07.2014	Grade-III- 28.07.2014 Grade-II- 27.1.2020	Grade-III- 28.07.2016 Grade-II- 27.01.2022	31.03.2043	AS0251

71.	Smti Priyanka Hazarika Nair, B.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	27.08.1983	25.07.2014	Grade-III-25.07.2014 Grade-II-24.1.2020	Grade-III-25.07.2016 Grade-II-24.01.2022	31.08.2043	AS0252
72.	Shri Nayanjyoti Choudhury, B.Sc., LL.B.	Secretary, District Legal Services Authority, Udalguri	29.10.1981	28.07.2014	Grade-III-28.07.2014 Grade-II-30.1.2020	Grade-III-28.07.2016 Grade-II-30.01.2022	31.10.2041	AS0253
73.	Shri Dhiraj Kumar Kalita, B.A., LL.B.	Chief Judicial Magistrate, Jorhat	30.11.1982	28.07.2014	Grade-III-28.07.2014 Grade-II-30.1.2020	Grade-III-28.07.2016 Grade-II-30.01.2022	30.11.2042	AS0254
74.	Smti Sutapa Bhusan, B.Com., LL.M.	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati	28.02.1978	31.07.2014	Grade-III-31.07.2014 Grade-II-30.1.2020	Grade-III-31.07.2016 Grade-II-30.01.2022	28.02.2038	AS0255
75.	Dr. Debasish Kashyap, LL.M. Ph.D.	Jt. Registrar (PM&P), Gauhati High Court	06.03.1981	04.08.2014	Grade-III-04.08.2014 Grade-II-30.1.2020	Grade-III-04.08.2016 Grade-II-30.01.2022	31.03.2041	AS0256
76.	Shri Chinmoy Baruah, B.Com., LL.M.	Jt. Registrar (Judicial), Gauhati High Court	25.06.1983	28.07.2014	Grade-III-28.07.2014 Grade-II-27.1.2020	Grade-III-28.07.2016 Grade-II-27.01.2022	30.06.2043	AS0257
77.	Smti Juma Sinha, B.A., LL.M.	Addl. Chief Judicial Magistrate, Dhemaji	06.04.1986	06.08.2014	Grade-III-06.08.2014 Grade-II-10.1.2020	Grade-III-06.08.2016 Grade-II-10.01.2022	30.04.2046	AS0258

78.	Smti Bijaya Khakhlary, B.Sc., LL.B. S.T.(P). in merit	Counsellor, Family Court No. 2, Kamrup(M), Guwahati	01.12.1980	06.08.2014	Grade-III-06.08.2014 Grade-II-30.1.2020	Grade-III-06.08.2016 Grade-II-30.01.2022	30.11.2040	AS0259
79.	Smti Sorbani Bhattacharjee, B.A., LL.B.	Chief Judicial Magistrate-cum-Civil Judge, South Salmara-Mankachar	30.03.1982	28.07.2014	Grade-III-28.07.2014 Grade-II-22.1.2020	Grade-III-28.07.2016 Grade-II-22.01.2022	31.03.2042	AS0260
80.	Smti Arpita Kar, B.Sc., LL.M.	Counsellor, Family Court, Cachar, Silchar	20.07.1986	31.07.2014	Grade-III-31.07.2014 Grade-II-27.4.2020	Grade-III-31.07.2016 Grade-II-27.04.2022	31.07.2046	AS0261
81.	Smti Gypsy Deb, B.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Karimganj	21.11.1986	25.07.2014	Grade-III-25.07.2014 Grade-II-19.3.2020	Grade-III-25.07.2016 Grade-II-19.03.2022	30.11.2046	AS0262
82.	Smti Bobidita Gogoi, B.A., LL.M.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Goalpara	20.03.1983	30.07.2014	Grade-III-30.07.2014 Grade-II-18.3.2020	Grade-III-30.07.2016 Grade-II-18.03.2022	31.03.2043	AS0263
83.	Smti Karuna Devi, B.Sc.(Hons.), LL.M.	Addl. Chief Judicial Magistrate, Karbi Anglong, Diphu	06.11.1982	30.07.2014	Grade-III-30.07.2014 Grade-II-27.4.2020	Grade-III-30.07.2016 Grade-II-27.04.2022	30.11.2042	AS0264
84.	Smti Dubori Dutta, M.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Jorhat	18.02.1982	04.08.2014	Grade-III-04.08.2014 Grade-II-19.3.2020	Grade-III-04.08.2016 Grade-II-19.03.2022	29.02.2042	AS0265
85.	Shri Pritish Choudhury, LL.M.	Secretary, District Legal Services Authority, Sonitpur, Tezpur	20.05.1987	28.07.2014	Grade-III-28.07.2014 Grade-II-23.3.2020	Grade-III-28.07.2016 Grade-II-23.03.2022	31.05.2047	AS0266

86.	Shri Tarun Dey, B.Com.(Hons.), LL.B.	Secretary, District Legal Services Authority, Bongaigaon	18.08.1984	01.08.2014	Grade-III- 01.08.2014 Grade-II- 01.03.2021	Grade-III- 01.08.2016 Grade-II- 01.03.2023	31.08.2044	AS0267
87.	Shri Sumit Bhuyan, B.A., LL.B.	Addl. Chief Judicial Magistrate, Bongaigaon	18.01.1983	28.07.2014	Grade-III- 28.07.2014 Grade-II- 01.03.2021	Grade-III- 28.07.2016 Grade-II- 01.03.2023	31.04.2043	AS0268
88.	Smti Salma Sultana, B.A.(Hons.), LL.B.	Addl. Chief Judicial Magistrate, Sivasagar	01.06.1987	28.07.2014	Grade-III- 28.07.2014 Grade-II- 01.03.2021	Grade-III- 28.07.2016 Grade-II- 01.03.2023	31.05.2047	AS0269
89.	Shri Uttam Chetri, B.A., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge No. 2, Cachar, Silchar	22.11.1980	28.07.2014	Grade-III- 28.07.2014 Grade-II- 01.03.2021	Grade-III- 28.07.2016 Grade-II- 01.03.2023	30.11.2040	AS0270
90.	Dr. Siddhartha Shankar Sharma, B.L.S., LL.M., Ph.D. Diploma in Cyber Law, PG Diploma in Intellectual Property Right, PG Diploma in Media Laws	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dibrugarh	30.10.1989	25.07.2014	Grade-III- 25.07.2014 Grade-II- 01.03.2021	Grade-III- 25.07.2016 Grade-II- 01.03.2023	31.10.2049	AS0271
91.	Shri Sandeep Kaushik, M.Sc., LL.B.	Addl. Chief Judicial Magistrate, Nagaon	30.07.1980	31.07.2014	Grade-III- 31.07.2014 Grade-II- 01.03.2021	Grade-III- 31.07.2016 Grade-II- 01.03.2023	31.07.2040	AS0272
92.	Smti Meenakshi Sarmah, B.A.(Hons.), LL.B.	Counsellor, Family Court No. 3, Kamrup(M), Guwahati	24.10.1988	28.07.2014	Grade-III- 28.07.2014 Grade-II- 01.03.2021	Grade-III- 28.07.2016 Grade-II- 01.03.2023	31.10.2048	AS0273
93.	Shri Lohit Kumar Sarmah, B.Sc., LL.B.	Addl. Chief Judicial Magistrate, Karimganj	15.09.1980	25.07.2014	Grade-III- 25.07.2014 Grade-II- 01.03.2021	Grade-III- 25.07.2016 Grade-II- 01.03.2023	30.09.2040	AS0274

94.	Shri Jafar Md. Azizul Karim Tapadar, M.Sc., LL.B.	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Golaghat	11.02.1981	28.07.2014	Grade-III-28.07.2014 Grade-II-01.03.2021	Grade-III-28.07.2016 Grade-II-01.03.2023	28.02.2041	AS0275
95.	Shri Jayanta Kumar Saikia, B.A., LL.B.	Secretary, District Legal Services Authority, South Salmara-Mankachar	01.07.1982	30.07.2014	Grade-III-30.07.2014 Grade-II-17.07.2021	Grade-III-30.07.2016 Grade-II-17.07.2023	30.06.2042	AS0276
96.	Shri Surajit Baruah, B.Sc., LL.B.	Addl. CJM, Dhubri	12.11.1978	25.07.2014	Grade-III-25.07.2014 Grade-II-29.07.2021	Grade-III-25.07.2016 Grade-II-29.07.2023	30.11.2038	AS0277
97.	Shri Baloram Kshetri, B.A.(Hons.), LL.B.	Secretary, District Legal Services Authority, Kokrajhar	31.12.1983	04.08.2014	Grade-III-04.08.2014 Grade-II-30.07.2021	Grade-III-04.08.2016 Grade-II-30.07.2023	31.12.2043	AS0278
98.	Shri Nirmal Kumar Laskar, B.A., LL.B.	Addl. Chief Judicial Magistrate, Cachar, Silchar	31.12.1977	30.07.2014	Grade-III-30.07.2014 Grade-II-09.08.2021	Grade-III-30.07.2016 Grade-II-09.08.2023	31.12.2037	AS0279
99.	Shri Saptarshi Garg, LL.M.	Joint Registrar (Vigilance), Gauhati High Court, Guwahati	10.05.1988	30.07.2014	Grade-III-30.07.2014 Grade-II-02.08.2021	Grade-III-30.07.2016 Grade-II-02.08.2023	31.05.2048	AS0280
100.	Smti Munmee Neog, B.A., LL.B.	Addl. Chief Judicial Magistrate, Kokrajhar	09.09.1988	06.08.2014	Grade-III-06.08.2014 Grade-II-22.07.2021	Grade-III-06.08.2016 Grade-II-22.07.2023	30.09.2048	AS0281
101.	Shri Jyotirmay Sharma, B.Sc., LL.M.	Counsellor, Family Court, Nalbari.	01.01.1981	30.07.2014	Grade-III-30.07.2014 Grade-II-29.07.2021	Grade-III-30.07.2016 Grade-II-29.07.2023	31.12.2040	AS0282

102.	Shri Achyutananda Saikia, B.A.,LL.B.	Addl. Chief Judicial Magistrate, Baksa, Mushalpur	28.01.1981	31.07.2014	Grade-III- 31.07.2014 Grade-II- 02.08.2021	Grade-III- 31.07.2016 Grade-II- 02.08.2023	31.01.2041	AS0283
103.	Smti Shalma Azaz, B.A., LL.B.	Addl. Chief Judicial Magistrate, Golaghat	16.06.1984	01.08.2014	Grade-III- 01.08.2014 Grade-II- 25.11.2021	Grade-III- 01.08.2016 Grade-II- 25.11.2023	30.06.2044	AS0284
104.	Smti Surajita Trivedy, B.A.(Hons.), LL.B.	Secretary, District Legal Services Authority, Dhemaji	07.11.1981	28.07.2014	Grade-III- 28.07.2014 Grade-II- 08.04.2022	Grade-III- 28.07.2016	30.11.2041	AS0285
105.	Smti Pranami Goswami, B.A., LL.B.	Addl. Chief Judicial Magistrate, Nalbari	13.07.1983	30.07.2014	Grade-III- 30.07.2014 Grade-II- 12.04.2022	Grade-III- 30.07.2016	31.07.2043	AS0286
106.	Shri Bidyabrata Acharyya, B.A.,LL.M.	Secretary, District Legal Services Authority, Hailakandi	26.09.1985	30.07.2014	Grade-III- 30.07.2014 Grade-II- 02.05.2022	Grade-III- 30.07.2016	30.09.2045	AS0287
107.	Shri Devojoyoti Bhuyan, B.A.,LL.B.	Secretary, District Legal Services Authority, Jorhat	18.12.1977	30.07.2014	Grade-III- 30.07.2014 Grade-II- 12.04.2022	Grade-III- 30.07.2016	31.12.2037	AS0288
108.	Smti Sangita Haloi, LL.B.	Secretary, District Legal Services Authority, Nalbari	28.06.1987	28.07.2014	Grade-III- 28.07.2014 Grade-II- 12.04.2022	Grade-III- 28.07.2016	30.06.2047	AS0289
109.	Smti Sushmita Borpujari, B.A.(Hons.), LL.B.	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi	03.02.1985	25.07.2014	Grade-III- 25.07.2014 Grade-II- 30.04.2022	Grade-III- 25.07.2016	28.02.2045	AS0291

110.	Smti Barnali Sarmah, B.A.,LL.M.	Counsellor, Family Court, Barpeta	03.04.1987	28.07.2014	Grade-III- 28.07.2014 Grade-II- 26.04.2022	Grade-III- 28.07.2016	30.04.2047	AS0292
111.	Smti Juri Dutta, B.A., LL.M.	Addl. Chief Judicial Magistrate, Morigaon	01.02.1983	28.07.2014	Grade-III- 28.07.2014 Grade-II- 29.04.2022	Grade-III- 28.07.2016	31.01.2043	AS0293
112.	Smti Pooja Devi, B.A., LL.B.	Addl. Chief Judicial Magistrate, Dibrugarh	04.01.1988	05.08.2014	Grade-III- 05.08.2014 Grade-II- 29.04.2022	Grade-III- 05.08.2016	31.01.2048	AS0295
113.	Smti Sabita Bharadwaj, B.A.,LL.B.	Addl. Chief Judicial Magistrate, Udalguri	01.03.1984	28.07.2014	Grade-III- 28.07.2014 Grade-II- 29.04.2022	Grade-III- 28.07.2016	29.02.2044	AS0296
114.	Shri Ujal Borah, B.A., LL.B.	Addl. Chief Judicial Magistrate, Goalpara	01.01.1985	25.07.2014	Grade-III- 25.07.2014 Grade-II- 11.04.2022	Grade-III- 25.07.2016	31.12.2044	AS0297
115.	Smti Arunima Sonowal, B.A.,LL.M. S.T.(P) in merit	Secretary, District Legal Services Authority, Biswanath	25.09.1986	25.07.2014	Grade-III- 25.07.2014 Grade-II- 30.06.2022	Grade-III- 25.07.2016	30.09.2046	AS0298
116.	Smti Saraswati Johori Padun, B.A., LL.B. S.T.(H)	Secretary, District Legal Services Authority, Majuli	27.10.1983	31.07.2014	Grade-III- 31.07.2014 Grade-II- 04.07.2022	Grade-III- 31.07.2016	31.10.2043	AS0299
117.	Shri Amarendra Hazarika, B.A.,LL.B. (S.C.)	Addl. Chief Judicial Magistrate, Chirang, Kajalgaon Chariali	01.07.1985	31.07.2014	Grade-III- 31.07.2014 Grade-II- 08.07.2022	Grade-III- 31.07.2016	30.06.2045	AS0300

118.	Smti Monica Boro, B.A., LL.M.S.T.(P)	Secretary, District Legal Services Authority, Karimganj	26.12.1983	30.07.2014	Grade-III- 30.07.2014 Grade-II- 22.12.2022	Grade-III- 30.07.2016	31.12.2043	AS0301
119.	Shri Binod Prasad, B.Com.,LL.B. (S.C.)	Addl. Chief Judicial Magistrate, Kamrup, Amingaon	16.08.1986	04.08.2014	Grade-III- 04.08.2014 Grade-II- 09.12.2022	Grade-III- 04.08.2016	31.08.2046	AS0302
120.	Smti Merileen Hazarika, B.A.,LL.B. (S.C.)	Secretary, District Legal Services Authority, Hojai	26.03.1983	01.08.2014	Grade-III- 01.08.2014 Grade-II- 20.12.2022	Grade-III- 01.08.2016	31.03.2043	AS0303
121.	Shri Jagat Das B.Sc., LL.B.(S.C.)	Addl. Chief Judicial Magistrate, South Salmara-Mankachar	03.06.1985	04.08.2014	Grade-III- 04.08.2014 Grade-II-	Grade-III- 04.08.2016	30.06.2045	AS0304
122.	Smti Kumari Arti, B.A.(Hons.),LL.B.(SC)	Secretary, District Legal Services Authority, Morigaon	14.01.1977	02.08.2014	Grade-III- 02.08.2014 Grade-II-	Grade-III- 02.08.2016	31.01.2037	AS0305
123.	Shri Gautam Daimari, B.A.,LL.M. S.T.(P)	Secretary, District Legal Services Authority, Dima Hasao, Haflong	20.12.1980	01.08.2014	Grade-III- 01.08.2014 Grade-II-	Grade-III- 01.08.2016	31.12.2040	AS0306
124	Smti Monica Missonng, B.A.,LL.B. S.T.(P)	Secretary, District Legal Services Authority, Nagaon	23.12.1983	28.07.2014	Grade-III- 28.07.2014 Grade-II- 14.12.2022	Grade-III- 28.07.2016	31.12.2043	AS0307

125.	Smti Dulumoni Das, B.A., LL.M.S.T.(P)	Addl. Chief Judicial Magistrate, Hailakandi	01.12.1977	05.08.2014	Grade-III- 05.08.2014 Grade-II- 12.12.2022	Grade-III- 05.08.2016	30.11.2037	AS0308
126.	Smti Mridusmita Hazarika, B.A.,LL.B. (ST(P)	Addl. Chief Judicial Magistrate, Barpeta	06.01.1986	28.07.2014	Grade-III- 28.07.2014 Grade-II-	Grade-III- 28.07.2016	31.01.2046	AS0309
127.	Shri Ashraf Ahmed Choudhury, B.A., LL.B.	Addl. Chief Judicial Magistrate, Dima Hasao	21.11.1981	30.07.2014	Grade-III- 30.07.2014 Grade-II-	Grade-III- 30.07.2016	30.11.2041	AS0290
128.	Shri Abhijit Saikia, B.Com, LL.B.	Secretary, District Legal Services Authority, Dibrugarh	01.10.1985	09.03.2016	Grade-III- 09.03.2016, Grade-II-	Grade-III- 9.3.2018	30.09.2045	AS0311
129.	Shri Biswadeep Baruah, B.A., LL.B.	Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	17.09.1980	21.01.2016	Grade-III- 21.01.2016 Grade-II-	Grade-III- 21.1.2018	30.09.2040	AS0313
130.	Smti Zubees Chaliha, B.A.,LL.B.	Secretary, District Legal Services Authority, Cachar, Silchar	15.03.1981	12.01.2016	Grade-III- 12.01.2016 Grade-II-	Grade-III- 12.1.2018	31.03.2041	AS0315
131.	Shri Iqbal Alam Fanaji, B.A., LL.B.	Secretary, District Legal Services Authority, Karbi Anglong, Diphu	23.08.1986	29.02.2016	Grade-III- 29.02.2016 Grade-II-	Grade-III- 29.2.2018	31.08.2046	AS0316

132.	Smti Dhanjeeta Das, B.A.,LL.M. (SC)	Secretary, District Legal Services Authority, Chirang	08.06.1982	12.01.2016	Grade-III- 12.01.2016 Grade-II-	Grade-III- 12.1.2018	30.06.2042	AS0317
133.	Smti Shatabdi Bhuyan,B.A., LL.B.	Secretary, District Legal Services Authority, Darrang, Mangaldai	16.08.1988	22.01.2016	Grade-III- 22.01.2016 Grade-II-	Grade-III- 22.1.2018	31.08.2048	AS0318
134.	Shri Kaushik Kamal Baruah, B.A., LL.M. (IPL Hons.)	Addl. Chief Judicial Magistrate, Jorhat	27.10.1983	25.01.2016	Grade-III- 25.01.2016 Grade-II-	Grade-III- 25.1.2018	31.10.2043	AS0319
135.	Smti Jahnabi Devi, B.A.,LLB	Secretary, District Legal Services Authority, Goalpara	05.07.1983	12.01.2016	Grade-III- 12.01.2016 Grade-II-	Grade-III-	31.07.2043	AS0320
136.	Shri Sundeep Kashyap Das, B.A., LL.M. (SC)	Addl. Chief Judicial Magistrate , Tinsukia	17.12.1989	20.01.2016	Grade-III- 20.01.2016 Grade-II	Grade-III- 20.1.2018	31.12.2049	AS0321
137.	Smti Niva Rani Daley, B.A., LL.M. ST(P)	Secretary, District Legal Services Authority, Charaideo	25.05.1983	18.01.2016	Grade-III- 18.01.2016 Grade-II-	Grade-III- 18.1.2018	31.05.2043	AS0322
138.	Shri Prasenjit Das, M.A., LL.B. (SC)	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur	14.09.1978	11.01.2016	Grade-III- 11.01.2016 Grade-II-	Grade-III- 11.1.2018	30.09.2038	AS0323

139	Smti Anne Baruah, B.A.,LL.M.	Secretary, District Legal Services Authority, Barpeta	5.12.1990	20.09.2017	Grade-III- 20.09.2017 Grade-II-	Grade-III- 20.09.2019	31.12.2050	AS0324
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GRADATION LIST OF GRADE-III OFFICERS OF THE ASSAM JUDICIAL SERVICE
ARRANGED ACCORDING TO SENIORITY AS ON
1st January, 2024

Sl. No.	Name of the Officer	Place of present posting with designation	Date of birth	Date of entry in AJS	Date of joining in different grade of AJS	Date of conformation (grade-wise)	Date of retirement (At the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9
1.	Smti Rubina Yasmin, B.A., LL.M.	Sub-Divisional Judicial Magistrate (M), Bajali	04.12.1989	12.09.2017	Grade-III-12.09.2017	Grade-III-12.09.2019	31.12.2049	AS0325
2.	Shri Devabrata Kalita, B.A., LL.B. (Hons.), LL.M	Sub-Divisional Judicial Magistrate (M), Abhayapuri	05.07.1988	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.07.2048	AS0326
3.	Shri Syed Tabshir Alam, B.A., LL.M.	Sub-Divisional Judicial Magistrate (M), Hojai	17.03.1989	08.09.2017	Grade-III-08.09.2017	Grade-III-08.09.2019	31.03.2049	AS0327
4.	Smti Talat Nasrat Jabin, B.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Gohpur	29.12.1987	12.09.2017	Grade-III-12.09.2017	Grade-III-12.09.2019	31.12.2047	AS0328
5.	Shri Saumarjyoti Dutta, B.A., LL.B. (Hons.)	Deputy Registrar (Recruitment-II), Gauhati High Court, Guwahati	04.02.1987	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	28.02.2047	AS0329
6.	Smti Al Moohmina Muzzammil, M.A., LL.M.	Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar,	23.02.1982	08.09.2017	Grade-III-08.09.2017	Grade-III-08.09.2019	28.02.2042	AS0330

7.	Shri Kaustuvmani Goswami, B.A., LL.B	Deputy Registrar (Bench), Gauhati High Court, Guwahati	01.02.1984	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.01.2044	AS0331
8.	Shri Rupanta Charingia Phukan, MA, NET, LL.B	Judicial Magistrate, 1 st Class, Kamrup(M), Guwahati	30.06.1987	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	30.06.2047	AS0332
9.	Smti Himadri Sarma, B.A., LL.M.	SDJM (M), Nazira *submitted resignation	28.11.1988	21.09.2017	Grade-III-21.09.2017	Grade-III-21.09.2019	30.11.2048	AS0333
10.	Smti Pronami Dutta, LL.M.	Sub-Divisional Judicial Magistrate (M), Margherita	13.02.1990	08.09.2017	Grade-III-08.09.2017	Grade-III-08.09.2019	28.02.2050	AS0334
11.	Shri Diganta Goswami, M.A. (Economics & English Lit.), LL.B.	Sub-Divisional Judicial Magistrate (M), Koliabar	01.03.1979	18.09.2017	Grade-III-18.09.2017	Grade-III-18.09.2019	28.02.2039	AS0335
12.	Smti Fariha Faridi, BBA LL.B, LL.M	Civil Judge (Jr. Div.), Hojai	16.06.1990	08.09.2017	Grade-III-08.09.2017	Grade-III-08.09.2019	30.06.2050	AS0336
13.	Smti Ayushree Shravan, B.A., LL.B.	Civil Judge (Jr. Div.) No. 1, Jorhat	17.10.1987	20.09.2017	Grade-III-20.09.2017	Grade-III-20.09.2019	31.10.2047	AS0337
14.	Shri Manish Yadav, BBA., LL.B.	Sub-Divisional Judicial Magistrate (M), Naharkatia	31.03.1988	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.03.2048	AS0338
15.	Smti Anamika Barman, B.A., LL.B.(Hons.), LL.M.	Under Secretary, Assam State Legal Services Authority	09.10.1987	07.09.2017	Grade-III-07.09.2017	Grade-III-07.09.2019	31.10.2047	AS0339
16.	Shri Subarno Jyoti Deb, B.A., LL.B(Hons)	Sub-Divisional Judicial Magistrate (M), Titabar	03.11.1989	07.09.2017	Grade-III-07.09.2017	Grade-III-07.09.2019	30.11.2049	AS0340

17.	Shri Kangkan Bhardwaj, LL.B.	Deputy Registrar (Recruitment-I), Gauhati HighCourt, Guwahati	22.04.1988	19.09.2017	Grade-III-19.09.2017	Grade-III-19.09.2019	30.04.2048	AS0341
18.	Shri Santanu Kumar Sarma, M.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Bilasipara	01.03.1979	19.09.2017	Grade-III-19.09.2017	Grade-III-19.09.2019	28.02.2039	AS0342
19.	Smti Nazrana Parbin Rehman, M.A., LL.B	Sub-Divisional Judicial Magistrate (M), Bijni	26.12.1980	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.12.2040	AS0343
20.	Shri Tanwir Ikram Hazarika, LL.M.	Sub-Divisional Judicial Magistrate (M), Charaideo	03.08.1985	07.09.2017	Grade-III-07.09.2017	Grade-III-07.09.2019	31.08.2045	AS0344
21.	Shri Rajrishi Shandilya, BBA LL.B (Hons.)	Sub-Divisional Judicial Magistrate (S), Sadiya, Chapakhowa	25.06.1988	14.09.2017	Grade-III-14.09.2017	Grade-III-14.09.2019	30.06.2048	AS0345
22.	Shri Angaz Baruah, PWD B.Com (Hons.), LL.B. (PWD)	Sub-Divisional Judicial Magistrate (M), Bokajan	11.11.1987	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	30.11.2047	AS0346
23.	Smti Sabeena Yasmeen, LL.M.	Sub-Divisional Judicial Magistrate (M), Jonai	28.11.1984	15.09.2017	Grade-III-15.09.2017	Grade-III-15.09.2019	30.11.2044	AS0347
24.	Smti Mridusmita Devi, B.Sc., LL.M.	Sub-Divisional Judicial Magistrate (M), Gossaigaon	21.01.1980	20.09.2017	Grade-III-20.09.2017	Grade-III-20.09.2019	31.01.2040	AS0348
25.	Smti Jahnobi Hazarika, LL.B. SC	Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati	22.07.1988	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.07.2048	AS0349

26.	Shri Siddarth Brook, LL.M. (ST(P))	Sub-Divisional Judicial Magistrate (M), Bokakhat	05.01.1986	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	31.01.2046	AS0350
27.	Shri Tridip Kumar Bhattacharyya, M.A., LL.B	Sub-Divisional Judicial Magistrate (M), Majuli	18.02.1985	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	28.02.2045	AS0351
28.	Smti Juhi Gogoi, B.Sc., LL.M.	Sub-Divisional Judicial Magistrate (S), Dhubri	15.11.1988	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	30.11.2048	AS0352
29.	Smti Sweety Bhuyan, B.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Rangia	06.04.1988	07.09.2017	Grade-III-07.09.2017	Grade-III- 07.09.2019	30.04.2048	AS0353
30.	Smti Jinti Panging, M.Sc., LL.B. ST(P)	Sub-Divisional Judicial Magistrate (M), Sarupathar	14.01.1988	12.09.2017	Grade-III-12.09.2017	Grade-III- 12.09.2019	31.01.2048	AS0354
31.	Smti Neha Saikia, LL.M.	Sub-Divisional Judicial Magistrate (M), Dhakuakhana	10.10.1989	20.09.2017	Grade-III-20.09.2017	Grade-III- 20.09.2019	31.10.2049	AS0355
32.	Smti Pranjita Konwar, LL.M.	Sub-Divisional Judicial Magistrate (S), Nalbari	19.12.1978	18.09.2017	Grade-III-18.09.2017	Grade-III- 18.09.2019	31.12.2038	AS0356
33.	Shri Navneet Kashyap, B.A. LL.M.	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup(M), Guwahati	08.08.1990	08.09.2017	Grade-III-08.09.2017	Grade-III- 08.09.2019	31.08.2050	AS0357
34.	Shri Tarkeshwer Sinha, B.Sc, LL.B	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur	28.11.1984	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	30.11.2044	AS0358
35.	Smti Zafreena Begum, B.A., LL.M.	Sub-Divisional Judicial Magistrate (S), Bongaigaon	07.05.1989	08.09.2017	Grade-III-08.09.2017	Grade-III- 08.09.2019	31.05.2049	AS0359
36.	Shri Abhilekh Anjan Gogoi, LL.B.	Deputy Secretary, Govt. of Assam, Judicial Department	11.03.1987	18.09.2017	Grade-III-18.09.2017	Grade-III- 18.09.2019	31.03.2047	AS0360
37.	Shri Pronab Kr. Nath, M.A., LL.M., PGDJMC,	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi	01.03.1982	18.09.2017	Grade-III-18.09.2017	Grade-III- 18.09.2019	28.02.2042	AS0361

38.	Smti Rupashree Deb, B.A., LL.B (Hons)	Sub-Divisional Judicial Magistrate (S), Jorhat	07.10.1989	07.09.2017	Grade-III-07.09.2017	Grade-III-07.09.2019	31.10.2049	AS0362
39.	Smti. Prarthana Neog, LL.B.	Sub-Divisional Judicial Magistrate (S), Nagaon	09.02.1983	21.09.2017	Grade-III-21.09.2017	Grade-III-21.09.2019	28.02.2043	AS0363
40.	Smti Sibani Dutta, B.A., LL.M.	Sub-Divisional Judicial Magistrate (S), Morigaon	02.09.1990	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	30.09.2050	AS0364
41.	Shri Anurup Bordoloi, B.A. LL.B.(H), LL.M.	Civil Judge (Jr. Div.) No. 1, Kamrup (M), Guwahati	26.09.1989	15.09.2017	Grade-III-15.09.2017	Grade-III-15.09.2019	30.09.2049	AS0365
42.	Smti Sparsita Garg, M.A., LL.M., PGDMA	Sub-Divisional Judicial Magistrate (S), Lakhimpur	13.03.1987	19.09.2017	Grade-III-19.09.2017	Grade-III-19.09.2019	31.03.2047	AS0366
43.	Smti Shahzadi Nissat Rafiq, B.A., LL.M.	Sub-Divisional Judicial Magistrate (S), Goalpara	12.08.1988	12.09.2017	Grade-III-12.09.2017	Grade-III-12.09.2019	31.08.2048	AS0367
44.	Shri Debasish Borah, B.A., LL.B.	Sub-Divisional Judicial Magistrate (S), Baksa	22.10.1980	15.09.2017	Grade-III-15.09.2017	Grade-III-15.09.2019	31.10.2040	AS0368
45.	Smti Jyoti Rupa Haloi, B.A., LL.B. (Hons.) SC	Sub-Divisional Judicial Magistrate (S), Udalguri	02.07.1988	15.09.2017	Grade-III-15.09.2017	Grade-III-15.09.2019	31.07.2048	AS0369
46.	Smti Dimpy Naroh, M.A., LL.B. ST(P)	Sub-Divisional Judicial Magistrate (S), Barpeta	11.01.1980	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.01.2040	AS0370
47.	Shri Siddhartha Bora, M.A., LL.B. ST(P)	Sub-Divisional Judicial Magistrate (S), Kokrajhar	01.01.1978	20.09.2017	Grade-III-20.09.2017	Grade-III-20.09.2019	31.12.2037	AS0371
48.	Smti Fung Yan Loi, B.Sc., LL.B. ST(P)	Sub-Divisional Judicial Magistrate (S), Karimganj	19.10.1979	19.09.2017	Grade-III-19.09.2017	Grade-III-19.09.2019	31.10.2039	AS0372

49.	Smti Drihata Kakati, B.Com,LL.M.	Sub-Divisional Judicial Magistrate (S), Cachar,Silchar	27.05.1989	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.05.2049	AS0377
50.	Shri Saptarshi Das, B.A., LL.M.	Civil Judge (Jr. Div.) No.5, Kamrup (M), Guwahati, OSD in GHC	19.03.1993	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.03.2053	AS0378
51.	Smti Tanusree Dey, B.A., LL.B. (Hons.)	Sub-Divisional Judicial Magistrate (S), Tinsukia	14.12.1994	30.07.2019	Grade-III-30.07.2019	Grade-III- 30.07.2021	31.12.2054	AS0379
52.	Smti Sukanya Gogoi, B.A., LL.M.	Civil Judge (Jr. Div.) No.1, Darrang,Mangaldoi	07.10.1993	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.10.2053	AS0380
53.	Smti Monmayuri Gogoi, B.A., LL.B.	Civil Judge (Jr. Div.), Rangia	17.01.1989	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	31.01.2049	AS0381
54.	Smti Prateeksha Mohan, B.B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Dhubri	29.04.1992	30.07.2019	Grade-III-30.07.2019	Grade-III- 30.07.2021	30.04.2052	AS0382
55.	Smti Kaveri Bhattacharyya, B.A., LL.B.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	13.03.1992	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.03.2052	AS0383
56.	Smti Begum Nazira Ahmed, M.A., LL.M.	Civil Judge (Jr. Div.), Baksa, Mushalpur	10.02.1991	03.08.2019	Grade-III-03.08.2019	Grade-III- 03.08.2021	28.02.2051	AS0384
57.	Smti Sujata Kurmi, B.A. (Hons.), LL.B. (Hons.)	Civil Judge (Jr. Div.) No.1, Cachar,Silchar	09.09.1989	30.07.2019	Grade-III-30.07.2019	Grade-III- 30.07.2021	30.09.2049	AS0385
58.	Shri Dharamchand Pareek, B.Com, LL.B.	Judicial Magistrate, 1 st Class, Bokajan	07.05.1988	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	31.05.2048	AS0386

59.	Shri Raj Sekhar Duara, B.A., LL.B., M.B.L	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi	01.07.1990	31.07.2019	Grade-III-31.07.2019	Grade-III- 30.07.2021	30.06.2050	AS0387
60.	Shri Nayan Deep Ghosh, B.A., LL.M.	Sub-Divisional Judicial Magistrate (S), Dibrugarh	01.02.1993	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	31.01.2053	AS0388
61.	Smti Manashi Neog, B.A., LL.M.	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	19.04.1982	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	30.04.2042	AS0389
62.	Shri Pranjit Hazarika, B.A., LL.B. (Hons.)	Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	13.09.1987	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	30.09.2047	AS0390
63.	Shri Amarjyoti Sonowal, (STP), B.Com., LL.B.	Judicial Magistrate, 1 st Class, Dhubri	05.04.1991	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	30.04.2051	AS0391
64.	Smti Dristisikha Baruah, B.A. (Hons.), LL.B.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Gossaigaon	11.12.1991	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.12.2051	AS0392
65.	Smti Rituparna Sarmah, B.A., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Bijni	27.11.1993	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	30.11.2053	AS0393
66.	Smti Zohra Yasmin, B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Morigaon	24.01.1983	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.01.2053	AS0394
67.	Shri Abhishek Mitra, B.A., LL.B.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Charaideo	21.10.1991	02.08.2019	Grade-III-02.08.2019	Grade-III- 02.08.2021	31.10.2051	AS0395

68.	Shri Pallab Bordoloi, M.A., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon	01.02.1982	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.01.2042	AS0396
69	Smti Triza P M Baruah, B.A., LL.M.	Judicial Magistrate, 1 st Class, Hojai	19.08.1980	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.08.2040	AS0397
70.	Smti Tintina Devi Hazarika, B.A. (Major). LL.B.	Civil Judge (Jr. Div.) No.1, Golaghat	07.11.1983	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	30.11.2043	AS0398
71.	Smti Chitrani Goswami, B.A., LL.M.	Civil Judge (Jr. Div.) No.1, Sivasagar	19.12.1985	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.12.2045	AS0399
72.	Shri Sailen Buragohain, B.A., LL.B.	Civil Judge (Jr. Div.) No.2, Kamrup(M), Guwahati	01.03.1987	13.08.2019	Grade-III-13.08.2019	Grade-III-13.08.2021	28.02.2047	AS0400
73.	Smti Karabi Das, B.A., LL.M.	Civil Judge (Jr. Div.), Chirang, Kajalgaon	31.12.1991	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.12.2051	AS0401
74.	Dr. Jayashri Das, B.A., LL.M., Ph.D.	Civil Judge (Jr. Div.) No.1, Lakhimpur	01.01.1980	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.12.2039	AS0402
75.	Smti Rineesha Goswami, B.Sc, LL.M.	Civil Judge (Jr. Div.) No.1, Barpeta	26.04.1989	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	30.04.2049	AS0403
76.	Smti Sultana Nasrin, B.A., LL.B. (Hons.), LL.M.	Judicial Magistrate, 1 st Class, Jorhat	01.01.1993	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.12.2052	AS0404
77.	Smti Ameera Yasmin Mazumder, B.A., LL.M.	Judicial Magistrate, 1 st Class, Jorhat	18.03.1983	14.08.2019	Grade-III-14.08.2019	Grade-III-14.08.2021	31.03.2043	AS0405
78.	Shri Priyank Khataniar, B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Nagaon	28.05.1982	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.05.2042	AS0406

79.	Smti Elizabeth Hazarika, (SC), B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Goalpara	28.08.1989	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.08.2049	AS0407
80.	Smti Taslima Firdosa, B.A., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Biswanath	28.07.1990	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.07.2050	AS0408
81.	Smti Nadia Rehman, B.A., LL.M.	Judicial Magistrate, 1 st Class, Nalbari	03.06.1990	08.08.2019	Grade-III-08.08.2019	Grade-III-08.08.2021	30.06.2050	AS0409
82.	Smti Jilmil Begum, B.A., LL.M.	Civil Judge (Jr. Div.) No.2, Golaghat	31.07.1987	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.07.2047	AS0410
83.	Smti Sanskrita Khanikar, B.A., LL.M.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	03.02.1989	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	28.02.2049	AS0411
84.	Smti Dikshya Rani Dutta, LL.M.	Civil Judge (Jr. Div.) No.3, Kamrup(M), Guwahati	01.10.1987	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	30.09.2047	AS0412
85.	Smti Junamoni Kalita, B.A., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Koliabar	25.03.1990	02.08.2019	Grade-III-02.08.2019	Grade-III-02.08.2021	31.03.2050	AS0413
86.	Smti Sikha Barman, B.A., LL.M.	Civil Judge (Jr. Div.) No. 2, Cachar, Silchar	01.06.1988	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.05.2048	AS0414
87.	Shri Dip Jyoti Bez, B.A., LL.M.	Civil Judge (Jr. Div.) No.2, Dhubri	20.10.1988	03.08.2019	Grade-III-03.08.2019	Grade-III-03.08.2021	31.10.2048	AS0415

88.	Shri Hirakjyoti Das, B.A., LL.M.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	23.07.1990	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.07.2050	AS0416
89.	Smti Smriti Rekha Bhuyan, B.A., LL.B.	Civil Judge (Jr. Div.), Udalguri	31.12.1982	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.12.2042	AS0417
90.	Smti Bhawana Kakati, B.A., LL.B.	Civil Judge (Jr. Div.), No.1, Kokrajhar	01.07.1990	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	30.06.2050	AS0418
91.	Dr. Nabanita Kalita, M.A., B.Ed, LL.B., Ph.D.	Civil Judge (Jr. Div.) No.1, Nalbari	31.12.1984	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.12.2044	AS0419
92.	Smti Meghali Saikia, B.Sc, LL.B.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Gohpur	18.06.1990	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	30.06.2050	AS0420
93.	Smti Ranjumoni Pegu, (STP), B.Sc. LL.B.	Civil Judge (Jr. Div.) No.1, Karimganj	01.12.1977	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	30.11.2037	AS0421
94.	Smti Jyoshlobi Dutta, B.A., LL.B.	Civil Judge (Jr. Div.) No.2, Goalpara	02.09.1994	05.12.2019	Grade-III-05.12.2019	Grade-III-05.12.2021	30.09.2054	AS0422
95.	Smti Tahmina Laskar, B.A., LL.B (Hons.)	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Naharkatia	04.11.1982	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	30.11.2042	AS0423
96.	Shri Vishek Bhuyan, B.A., LL.M.	Judicial Magistrate, 1 st Class, Karimganj	01.08.1992	04.12.2019	Grade-III-04.12.2019	Grade-III-04.12.2021	31.07.2052	AS0424
97.	Shri Sahidulla Ahmed, B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Hailakandi	10.08.1987	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.08.2047	AS0425

98.	Smti Mayurakshi Roy Medhi, B.E., LL.B.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Nazira	08.05.1987	04.12.2019	Grade-III-04.12.2019	Grade-III-04.12.2021	31.05.2047	AS0426
99.	Smti Jaya Sharma, B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Dibrugarh	25.06.1989	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	30.06.2049	AS0427
100.	Dr. Geetanjali Debi, B.A., LL.B., LL.M., Ph.D.	Judicial Magistrate, 1 st Class, Dibrugarh	25.01.1982	28.11.2019	Grade-III-28.11.2019	Grade-III-28.11.2021	31.01.2042	AS0428
101.	Shri Dipjyoti Hazarika B.A., LL.B.	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong	22.10.1988	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.10.2048	AS0429
102.	Smti Priyanka Purkayastha, B.Sc, LL.B.	Civil Judge (Jr. Div.) No.2, Lakhimpur, North Lakhimpur	18.11.1993	27.11.2019	Grade-III-27.11.2019	Grade-III-27.11.2021	30.11.2053	AS0430
103.	Smti Mridusmita Sarkar, B.A., LL.M.	Judicial Magistrate, 1 st Class, Sivasagar	15.08.1993	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.08.2053	AS0431
104.	Shri Avinob Bezbarua, BSL, LL.B.	Judicial Magistrate, 1 st Class, Hajo	31.10.1983	30.11.2019	Grade-III-30.11.2019	Grade-III-30.11.2021	31.10.2043	AS0432
105.	Shri Rupam Saikia, B.A., LL.B. (Hons.)	Civil Judge (Jr. Div.) cum Judicial Magistrate, 1 st Class, Bokakhat	26.7.1993	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.07.2053	AS0433
106.	Smti Tulika Deka, B.A., LL.B. (Hons.), LL.M.	Civil Judge (Jr. Div.) No.2, Hailakandi	13.01.1988	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.01.2048	AS0434
107.	Shri Priyungchu Bordoloi, B.A., LL.B.	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Hatsingimari	29.07.1989	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.07.2049	AS0436

108.	Shri Muzakkir Ahmed, B.A., LL.B.	Civil Judge (Jr. Div.) No.2, Dibrugarh	27.08.1983	04.12.2019	Grade-III-04.12.2019	Grade-III- 04.12.2021	31.08.2043	AS0437
109.	Smti Pragyashree Chetia, B.A., LL.B.	Civil Judge (Jr. Div.) No.2, Jorhat	26.09.1991	04.12.2019	Grade-III-04.12.2019	Grade-III- 04.12.2021	30.09.2051	AS0438
110.	Shri Samrat Jyoti Bora, B.Com, LL.B.	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Bajali	11.09.1991	27.11.2019	Grade-III-27.11.2019	Grade-III- 27.11.2021	30.09.2051	AS0439
111.	Shri Rajib Kumar Kashyap, B.A., LL.B.(Hons.)	Judicial Magistrate First Class, Cachar, Silchar	23.12.1990	26.11.2019	Grade-III-26.11.2019	Grade-III- 26.11.2021	31.12.2050	AS0440
112.	Smti Sharmina Khatun Barbhuiya, B.A., LL.B. (Hons.), LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Titabar	11.01.1991	25.11.2019	Grade-III-25.11.2019	Grade-III- 25.11.2021	31.01.2051	AS0441
113.	Smti Darshana Nath, B.A., LL.M.	Civil Judge (Jr. Div.) No.2, Karimganj	01.01.1992	06.12.2019	Grade-III-06.12.2019	Grade-III- 06.12.2021	31.12.2051	AS0442
114.	Smti Dimpee Talukdar, B. Physiotheray, LL.B.	Civil Judge (Jr. Div.) No.1, Sonitpur, Tezpur	26.02.1991	04.12.2019	Grade-III-04.12.2019	Grade-III- 04.12.2021	28.02.2051	AS0443
115.	Shri Prasureya Pran Phukon B.Sc, LL.B.	Civil Judge (Jr. Div.) No.2, Sonitpur, Tezpur	21.12.1989	05.03.2020	Grade-III-05.03.2020	Grade-III- 05.03.2022	31.12.2049	AS0457
116.	Smti Alisha Akhtar LL.M.	Judicial Magistrate, 1 st Class, Udalguri	05.04.1991	18.03.2020	Grade-III-18.03.2020	Grade-III- 18.03.2022	30.04.2051	AS0456
117.	Shri Rinku Boro, M.A., LL.B., S.T. (P)	Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati	23.02.1983	29.11.2019	Grade-III-29.11.2019	Grade-III- 29.11.2021	28.02.2043	AS0444

118.	Shri Upam Kalita, B.Com, LL.B.	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Sarupathar	02.12.1992	25.11.2019	Grade-III-25.11.2019	Grade-III- 25.11.2021	31.12.2052	AS0445
119.	Smti Deepsikha Das (SC) B.A., LL.M.	Civil Judge (Jr. Div.) No. 2, Morigaon	18.10.1986	18.03.2020	Grade-III-18.03.2020	Grade-III- 18.03.2022	31.10.2046	AS0446
120.	Shri Dhiren Pegu (STP) B.P.Sc., LL.B.	Civil Judge (Jr. Div.) , Bongaigaon	30.06.1988	17.03.2020	Grade-III-17.03.2020	Grade-III- 17.03.2022	30.06.2048	AS0447
121.	Smti Manashi Mandal (SC) B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Tinsukia	14.11.1991	17.03.2020	Grade-III-17.03.2020	Grade-III- 17.03.2022	30.11.2051	AS0448
122.	Shri Bhaskar Das B.A., LL.B.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	01.03.1989	16.03.2020	Grade-III-16.03.2020	Grade-III- 16.03.2022	28.02.2049	AS0449
123.	Smti Chandrama Talukdar, B.A., LL.M.	Judicial Magistrate, 1 st Class, Dhemaji	01.10.1989	16.03.2020	Grade-III-16.03.2020	Grade-III- 16.03.2022	30.09.2049	AS0450
124.	Smti Lipika Roy (SC) MBA, LL.M.	Civil Judge (Jr. Div.) No.2, Nagaon	12.02.1987	18.03.2020	Grade-III-18.03.2020	Grade-III- 18.03.2022	28.02.2047	AS0451
125.	Smti Bebika Kuli (STP) M.A., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Lakhipur, Cachar	28.02.1984	17.03.2020	Grade-III-17.03.2020	Grade-III- 17.03.2022	29.02.2044	AS0452
126.	Smti Priyanka Saikia (SC) LL.B.	Judicial Magistrate, 1 st Class, Hailakandi	21.02.1985	05.03.2020	Grade-III-05.03.2020	Grade-III- 05.03.2022	28.02.2045	AS0453
127.	Smti Madhumita Naroh (STP) B.A., LL.B.	Judicial Magistrate 1 st Class, Morigaon	08.06.1979	16.03.2020	Grade-III-16.03.2020	Grade-III- 16.03.2022	30.06.2039	AS0454

128.	Shri Chandan Saikia (STP) B.A., LL.B.	Judicial Magistrate, 1 st Class, Dibrugarh	10.05.1985	18.03.2020	Grade-III-18.03.2020	Grade-III- 18.03.2022	31.05.2045	AS0455
129.	Smti Jusmita Borgohain, B.A., LL.M.	Judicial Magistrate, 1 st Class, Boko	12.08.1992	03.09.2021	Grade-III-03.09.2021	Grade-III- 03.09.2023	31.08.2052	AS0460
130.	Shri Pallav Ranjan Bora, M.Com, LL.B.	Special Railway Magistrate, Tinsukia	04.03.1991	01.09.2021	Grade-III-01.09.2021	Grade-III- 01.09.2023	31.03.2051	AS0461
131.	Smti Princy Agarwal, B.A., LL.B.	Civil Judge (Jr. Div.) No.3, Dhubri	11.10.1996	03.09.2021	Grade-III-03.09.2021	Grade-III- 03.09.2023	31.10.2056	AS0462

132.	Smti Nabanita Buragohain, B.A., LL.B.	Judicial Magistrate, 1 st Class, Golaghat	16.08.1987	01.09.2021	Grade-III-01.09.2021	Grade-III-01.09.2023	31.08.2047	AS0463
133.	Dr. Salma Begum Laskar, B.A., LL.M. Ph.D.	Civil Judge (Jr. Div.) No.3, Karimganj)	14.02.1988	31.08.2021	Grade-III-31.08.2021	Grade-III-31.08.2023	29.02.2048	AS0464
134.	Shri Nitesh Sharma, B.Com, LL.M.	Civil Judge (Jr. Div.) No.2, Dima Hasao, Haflong	02.07.1991	02.09.2021	Grade-III-02.09.2021	Grade-III-02.09.2023	31.07.2051	AS0465
135.	Smti Pallavi Kalita, B.A.,LL.M.	Judicial Magistrate, 1 st Class, Amingaon	26.10.1989	04.09.2021	Grade-III-04.09.2021	Grade-III-04.09.2023	31.10.2049	AS0466
136.	Smti Moazzida Begum, B.A.,LL.B.	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Abhayapuri	28.07.1984	01.09.2021	Grade-III-09.09.2021	Grade-III-09.09.2023	31.07.2044	AS0467
137.	Shri Haidar Ali, B.A., LL.B.	Civil Judge (Jr. Div.) No.1, Dhemaji	29.12.1991	03.09.2021	Grade-III-03.09.2021	Grade-III-03.09.2023	31.12.2051	AS0468
138.	Shri Dimbeswar Roy, B.A., LL.B.	Judicial Magistrate, 1 st Class, Dhubri	21.09.1993	03.09.2021	Grade-III-03.09.2021	Grade-III-03.09.2023	30.09.2053	AS0469
139.	Smti Nidhi Agarwal, B.A., LL.B.	Judicial Magistrate, 1 st Class, Hojai	25.07.1994	04.09.2021	Grade-III-04.09.2021	Grade-III-04.09.2023	31.07.2054	AS0470
140.	Smti Nilakshi Bhattacharya, B.A., LL.M.	Judicial Magistrate, 1 st Class, Barpeta	10.04.1993	04.09.2021	Grade-III-04.09.2021	Grade-III-04.09.2023	30.04.2053	AS0471
141.	Shri Sanjay Karmakar, B.Com, LL.B.	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Margherita	24.06.1990	03.09.2021	Grade-III-03.09.2021	Grade-III-03.09.2023	30.06.2050	AS0472

142.	Smti Debaborninee Devi, M.Com, LL.B.	Civil Judge (Jr. Div.) No.2, Tinskia	02.09.1991	03.09.2021	Grade-III-03.09.2021	Grade-III- 03.09.2023	30.09.2051	AS0473
143.	Smti Reeti Goswami, LL.B., M.A., B.Ed.	Judicial Magistrate, 1 st Class, Nagaon	07.02.1988	04.09.2021	Grade-III-04.09.2021	Grade-III- 04.09.2023	29.02.2048	AS0474
144.	Smti Bhashyarima Bhuyan, B.A., LL.M.	Civil Judge (Jr. Div.) No.4, Kamrup(M), Guwahati	20.02.1990	03.09.2021	Grade-III-03.09.2021	Grade-III- 03.09.2023	28.02.2050	AS0475
145.	Smti Dipika Sarma, M.A., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Bilasipara	26.05.1985	06.09.2021	Grade-III-06.09.2021	Grade-III- 06.09.2023	31.05.2045	AS0476
146.	Shri Gitartha Kumar, B.Sc, LL.B., MBA.	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon	14.04.1985	20.09.2021	Grade-III-20.09.2021	Grade-III- 20.09.2023	30.04.2045	AS0477
147.	Shri Prosoon Sur, M.Com., LL.B.	Civil Judge (Jr. Div.) No.5, Silchar	16.10.1994	03.09.2021	Grade-III-03.09.2021	Grade-III- 03.09.2023	31.10.2054	AS0478
148.	Smti Margaret Thomas Deka, B.Com., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Tihu	01.01.1990	02.09.2021	Grade-III-02.09.2021	Grade-III- 02.09.2023	31.12.2049	AS0479
149.	Smti Purabi Rahang (STH), LL.M.	Civil Judge (Jr. Div.) No.2, Sivasagar	02.11.1985	04.09.2021	Grade-III-04.09.2021	Grade-III- 04.09.2023	30.11.2045	AS0480
150.	Smti Adrita Goswami, B.A., LL.B.	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	07.12.1995	03.09.2021	Grade-III-03.09.2021	Grade-III- 03.09.2023	31.12.2055	AS0481
151.	Smti Dipshikha Pathak, B.A., LL.M.	Judicial Magistrate, 1 st Class, Nagaon	14.01.1984	01.09.2021	Grade-III-01.09.2021	Grade-III- 01.09.2023	31.01.2044	AS0482

152.	Shri Manash Pratim Bhuyan, B.A., LL.B.	Civil Judge (Jr. Div.) No.2, Karbi Anglong, Diphu	01.08.1992	01.09.2021	Grade-III-01.09.2021	Grade-III-01.09.2023	31.07.2052	AS0483
153.	Shri Dharendra Newar, B.A., LL.B.	Civil Judge (Jr. Div.) No.2, Nalbari	01.08.1992	01.09.2021	Grade-III-01.09.2021	Grade-III-01.09.2023	31.07.2052	AS0484
154.	Smti Chayanika Hazarika, M.A., LL.M.	Judicial Magistrate, 1 st Class, Lakhimpur, North Lakhimpur	01.08.1985	01.09.2021	Grade-III-01.09.2021	Grade-III-01.09.2023	31.07.2045	AS0485
155.	Smti Mayurakshi Bordoloi (STP), B.A., LL.B.	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon	01.01.1991	02.09.2021	Grade-III-02.09.2021	Grade-III-02.09.2021	31.12.2050	AS0486
156.	Smti Puja Sarmah, B.Sc (H), LL.B.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	17.11.1994	24.02.2023	Grade-III-24.02.2023		30.11.2054	AS0488
157.	Shri Hriday Jyoti Kashyap, B.A. LL.B (H)	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	18.07.1996	27.02.2023	Grade-III-27.02.2023		31.07.2056	AS0489
158.	Smti Pallavi Joshi, B.A., LL.B., LL.M.	Civil Judge (Jr. Div.) No.2, Dhemaji	02.11.1995	24.02.2023	Grade-III-24.02.2023		30.11.2055	AS0490
159.	Shri Hadi Alam, B.A., LL.B. B.Ed.	Judicial Magistrate, 1 st Class, Dima Hasao, Haflong	05.07.1989	23.02.2023	Grade-III-23.02.2023		31.07.2049	AS0491
160.	Smti Bristi Rekha Mahanta, B.A. (H), LL.B., M.A.	Judicial Magistrate, 1 st Class, Hojai	04.08.1991	22.02.2023	Grade-III-22.02.2023		31.08.2051	AS0492
161.	Smti Khushboo Damani, B.A., LL.B., LL.M.	Civil Judge (Jr. Div.) No. 1 cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu	10.08.1995	24.02.2023	Grade-III-24.02.2023		31.10.2055	AS0493

162.	Shri Kaustabh Moni Sarma, B.Sc., LL.B.	Civil Judge (Jr. Div.)- cum-JudicialMagistrate, 1 st Class, West Karbi Anglong Hamren, <i>transferred and posted as</i> <i>JMFC, Tinsukia</i> <i>vide</i> <i>Notification dated</i> <i>11.10.2023, and he will</i> <i>join on completion of his</i> <i>post appointment</i> <i>training.</i>	15.10.1995	24.02.2023	Grade-III-24.02.2023		31.10.2055	AS0494
163.	Shri Debanga Bhusan Goswami, B.A., LL.B. (H)	Judicial Magistrate, 1 st Class, Dibrugarh	09.10.1995	23.02.2023	Grade-III-23.02.2023		31.10.2055	AS0495
164.	Shri Pratik Parashar Sarmah, B.Com, LL.B.	Civil Judge (Jr. Div.) cum-JudicialMagistrate, 1 st Class, Majuli, <i>transferred and posted as</i> <i>JMFC, Udalguri</i> <i>vide</i> <i>Notification dated</i> <i>11.10.2023, and he will</i> <i>join on completion of his</i> <i>post appointment</i> <i>training.</i>	18.08.1996	24.02.2023	Grade-III-24.02.2023		31.08.2056	AS0496
165.	Smti Sukanya Hazarika, Bachelor of Business Management., LL.B.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Biswanath, <i>transferred and posted as</i> <i>JMFC, Cachar</i> <i>vide</i>	03.03.1992	23.02.2023	Grade-III-23.02.2023		31.03.2052	AS0497

		<u>Notification dated 11.10.2023, and she will join on completion of his post appointment training.</u>						
166.	Shri Anjan Nath, B.Sc, LL.B.	Civil Judge (Jr. Div.), South Salmara- Mankachar, <u>transferred and posted as JMFC, Dibrugarh vide Notification dated 11.10.2023, and he will join on completion of his post appointment training.</u>	03.01.1992	24.02.2023	Grade-III-24.02.2023		21.01.2052	AS0498
167.	Shri Monosijo Bhattacharjee, B.A.,LL.B.	Judicial Magistrate, 1 st Class, Karimganj	17.01.1995	24.02.2023	Grade-III-24.02.2023		31.01.2055	AS0499
168.	Smti Sangeeta Hazarika (SC) B.A., LL.B (H). LL.M	Judicial Magistrate, 1 st Class, Cachar, Silchar	21.02.1994	23.02.2023	Grade-III-23.02.2023		28.02.2054	AS0500
169.	Smti Jahnabi Das (SC) B.A., LL.B, LL.M	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi	17.01.1991	23.02.2023	Grade-III-23.02.2023		31.01.2051	AS0501
170.	Smti Amrita Basumatary ST(P) B.A., LL.B., LL.M.	Judicial Magistrate, 1 st Class, Baksa, Mushalpur	31.10.1993	24.02.2023	Grade-III-24.02.2023		31.10.2053	AS0502
171.	Shri Aditya Vikram Das (SC) B.Sc, LL.B.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class,	09.08.1993	24.02.2023	Grade-III-24.02.2023		31.08.2053	AS0503

		Dima Hasao, Haflong						
172.	Smti Hema Prava Deouri, ST(P) B.A., LL.B. (H), LL.M.	Civil Judge (Jr. Div.) No.3, Cachar,Silchar	06.11.1994	24.02.2023	Grade-III-24.02.2023		30.11.2054	AS0504
173.	Smti Monisha Das, SC B.Sc, LL.B. LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Dhakuakhana	12.10.1993	24.02.2023	Grade-III-24.02.2023		31.10.2053	AS0505
174.	Smti Queensmita Saikia, ST(P) B.A., LL.B., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Jonai	25.09.1986	24.02.2023	Grade-III-24.02.2023		30.09.2046	AS0506
175.	Shri Monojyoti Mili, ST(P), B.A., LL.B.	Civil Judge (Jr. Div.), Charaideo, <i>transferred and posted as Civil Judge (Jr. Div.) Cachar, Silchar vide Notification dated 11.10.2023, and he will join on completion of his post appointment training.</i>	01.02.1983	27.02.2023	Grade-III-27.02.2023		31.01.2043	AS0507
176.	Smti Plabita Boro, ST(P), B.A., LL.B., LL.M.	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Bajali, <i>transferred and posted as JMFC, Golaghat vide Notification dated 11.10.2023, and she will join on completion of his</i>	02.02.1987	27.02.2023	Grade-III-27.02.2023		28.02.2047	AS0508

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		<i>post appointment training.</i>						
177.	Shri Deepseng Shyam, ST(H), B.A., LL.B., LL.M.	Civil Judge (Jr. Div.), No.2, Darrang, Mangaldoi	13.07.1992	27.02.2023	Grade-III-27.02.2023		31.07.2052	AS0509

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REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

NAGALAND

GRADATION LIST OF GRADE-I OFFICERS OF NAGALAND JUDICIAL SERVICE AS ON **1st January, 2024**

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Smti Nino Iralu (Selection Grade District and Sessions Judge)	M.A, LL.M.	01.12.1964	16.09.1987 (Gauhati High Court)	31.01.1991 (As JMFC on contract)	Grade-III- 7.7.1993 Grade-II- 13.5.1997 Grade-I- 25.11.2005	06.10.2009	District and Sessions Judge, Wokha	30.11.2024
2.	Smti Khesheli Chishi (Direct Recruit)	B.A., LL.B	25.12.1964	12.09.1986 (Gauhati High Court)	10.12.1986 as Asstt. PP (NPSC)	12.04.2006 as Registrar	06.10.2009	Principal Judge, Family Court, Dimapur	31.12.2024
3.	Smti Yarenjungla Longkumer (Direct Recruit in Grade-I) (Selection Grade District and Sessions Judge)	B.A. (Hons.), LL.M.	15.01.1968	05.11.1992 (Gauhati High Court)	09.04.2013	10.04.2013 in Grade-I	10.04.2015	Secretary (Judicial), Department of Justice & Law , Govt. of Nagaland, Kohima	31.01.2028

4.	Shri Neiko Akami (Direct Recruit in Grade-I) (Selection Grade District and Sessions Judge)	B.A. (Hons.),LL.M..	16.03.1971	06.04.1999 (Gauhati High Court)	16.05.2013	17.05.2013 in Grade-I	17.05.2015	District and Sessions Judge, Phek	31.03.2031
5.	Shri N. Longshithung Ezung (Direct Recruit in Grade-I)	B.Com., LL.B.	4.3.1977	20.11.2002 (Delhi High Court)	20.05.2016	20.05.2016 in Grade-I	20.05.2018	Principal District and Sessions Judge, Tuensang	31.03.2037
6.	Smti Mezivolu T. Therieh	M.A., LL.B.	11.12.1970	19.12.1998 (Gauhati High Court)	2003 as JMFC on contract	Grade-III-20.7.2005 Grade-II-26.3.2013 Grade-I-19.1.2018	-	OSD (Registrar), Supreme Court of India, New Delhi	31.12.2030
7.	Shri Victo Sema	B.A., LL.B.	18.10.1969	18.09.1999 (Gauhati High Court)	20.07.2005	Grade-III-20.7.2005 Grade-II-26.3.2013 Grade-I-19.1.2018	-	Member-Secretary, Nagaland State Legal Services Authority, Kohima	31.10.2029
8.	Shri Inalo Zhimomi	B.Com, LL.B.	18.08.1974	04.12.2001 Delhi High Court	20.07.2005	Grade-III-20.7.2005 Grade-II-26.3.2013 Grade-I-19.1.2018	-	Principal District and Sessions Judge, Dimapur	31.08.2034
9.	Smti Duvelu Vero (Direct Recruit)	B.A., LL.B.	16.06.1982	25.08.2009 (Gauhati High Court)				Principal District and Sessions Judge, Kohima	30.06.2042

10.	Smti Tucuno Vamuzo	B.A., LL.M.	19.02.1970	06.09.2000 (Delhi High Court)	2003 as JMFC on contract	Grade-III-15.10.2007 Grade-II-06.01.2017 Grade-I-06.10.2021	30.09.2023 in Grade-I	District and Sessions Judge, Mon	31.05.2030
11.	Smti Somet Chumden Chang	B.A., LL.B	09.05.1976	04.09.2003 Delhi High Court	20.07.2005	Grade-III-20.7.2005 Grade-II-06.01.2017 Grade-I-08.10.2021	30.09.2023 in Grade-I	Principal District and Sessions Judge, Mokokchung	31.05.2036
12.	Shri Ajongba Imchen	M.A., LL.M	02.10.1976	14.11.2003 (Delhi High Court)	22.12.2004 (As Asstt. PP on contract)	Grade-III-15.10.2007 Grade-II-06.01.2017 Grade-I-06.10.2021	30.09.2023 in Grade-I	Registrar, Gauhati High Court, Kohima Bench, Kohima	31.10.2036
13.	Shri Nokshei Kano	B.Com., LL.B	04.05.1972	07.12.2000 (Gauhati High Court)	20.07.2005	Grade-III-20.7.2005 Grade-II-28.2.2018	-	TDP & Special Judge, Lokayukta, Kohima, Nagaland	31.05.2032
14.	Shri Phuleto Yeptho	B.A., LL.B. (DCPL)	06.03.1969	24.09.2001 (Gauhati High Court)	17.05.2003	Grade-III-15.10.2007 Grade-II-28.2.2018	-	District & Sessions Judge, Zunheboto	31.03.2029

GRADATION LIST OF GRADE-II OFFICERS OF NAGALAND JUDICIAL SERVICE

1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Smti Seyielenuo Mezhii	B.A., LL.B., LLM (IPR)	28.11.1982	02.12.2008 Gauhati High Court	31.07.2013	Grade-III- 31.7.2013 Grade-II- 31.10.2018	-	Chief Judicial Magistrate, Dimapur	30.11.2042
2.	Smti Wonchibeni Vandanshan Patton	B.A., LL.B	31.12.1986	04.01.2012 Gauhati High Court	31.07.2013	Grade-III- 31.7.2013 Grade-II- 31.10.2018	-	Chief Judicial Magistrate, Paren	31.12.2046
3.	Shri Atoka Achumi	B.A., LL.B	15.07.1986	07.09.2011 Gauhati High Court	31.07.2013	Grade-III- 31.7.2013	08.02.2023 in Grade-II	Joint Registrar, Kohima Bench, Kohima	31.07.2046
4.	Smti Wokono Yhoshii	LL.B, LL.M.	21.05.1987	19.06.2012 (Gauhati High Court)	12.06.2018	Grade-III- 12.06.2018		Chief Judicial Magistrate, Kohima,	31.05.2047

5.	Shri Boduve Peter Resu	B.A., LL.B	26.07.1991	11.08.2014 (Maharashtra High Court)	12.06.2018	Grade-III- 12.06.2018		Chief Judicial Magistrate, Mon	31.07.2051
6.	Smti Holika Sukhalu	B.A., LL.B	11.01.1990	09.03.2015 (Delhi High Court)	12.06.2018	Grade-III- 12.06.2018		Chief Judicial Magistrate, Kiphire	31.01.2050
7.	Shri Kumdilong Kessen	B.A., LL.B	25.12.1988	14.12.2015 (Delhi High Court)	12.06.2018	Grade-III- 12.06.2018		Chief Judicial Magistrate, Longleng	31.12.2048
8.	Smti Julian	B.Sc., LL.B	19.11.1990	03.08.2015 (Gauhati High Court)	12.06.2018	Grade-III- 12.06.2018		Chief Judicial Magistrate, Mokokchung	30.11.2050

GRADATION LIST OF GRADE-III OFFICERS OF NAGALAND JUDICIAL SERVICE AS ON

1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Smti Khrievono Seletsu	B.A., LL.B	16.10.1988	15.12.2014 (Gauhati High Court)	12.06.2018	Grade-III- 12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Court No. 1, Dimapur	31.10.2048
2.	Smti Cheliam Khiamniungan	B.A., LL.B	07.07.1981	15.09.2018 (Delhi High Court)	12.06.2018	Grade-III- 12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Zunheboto	31.07.2041
3.	Shri Aishwarya Nigam	B.A., LL.M.	16.12.1993					Newlyselected butnot appoinetd	31.12.2053

4.	Smti Nikili V Rochill	B.A., LL.B	31.03.1995					Newlyselected, butnot appointed	31.03.2055
5.	Shri Robert Lhungdim	B.A., LL.M	01.04.1986					Newlyselected butnot appointed	31.03.2046


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REGISTRAR (VIGILANCE)

GAUHATI HIGH COURT, GUWAHATI

MIZORAM

GRADATION LIST OF GRADE-I OFFICERS OF MIZORAM JUDICIAL SERVICE AS ON

1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Shri Joel Joseph Denga [Super Time Scale District Judge]	B.A., LL.B,	10.06.1964	01.08.1998	24.05.2011	23.05.2011 as Entry Grade of District Judge Cadre of MJS Selection Gr. Dist. Judge from 07.11.2017	09.04.2014	District & Sessions Judge, Aizawl	30.06.2024
2.	Smti Helen Dawngliani [Super Time Scale District Judge]	B.A. (Hons.), LL.B.	15.05.1973	30.09.1997	-do-	23.05.2011 as Entry Grade of District Judge Cadre of MJS Selection Gr. Dist. Judge from 07.11.2017	09.04.2014	Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl (on deputation)	31.05.2033
3.	Shri Thang Lianmang Guite [Super Time Scale District Judge]	B.A. (Hons.), LL.B.	03.11.1974	03.06.2000	24.05.2011	23.05.2011 as Entry Grade of District Judge Cadre of MJS Selection Gr. Dist. Judge from 07.11.2017	09.04.2014	Registrar, Gauhati High Court, Aizawl Bench	30.11.2034

4.	Shri Vanlalenmawia [Super Time Scale District Judge]	B.A., LL.B,	01.04.1966	31.07.1998	29.12.2011	28.12.2011 as Entry Grade in the cadre of District Judge of MJS Selection Gr. Dist. Judge from 07.11.2017	11.02.2015	District and Sessions Judge, Lunglei	31.03.2026
5.	Shri Liansangzuala (Selection Grade District Judge)	B.A. (Hons), LL.B	31.08.1975	15.05.2003	15.02.2006	14.02.2006 as Civil Judge cadre Entry Grade of MJS Grade-II from 18.03.2010 Grade-I (Entry Grade) from 08.06.2016	09.06.2017	District and Sessions Judge, Champhai	31.08.2035
6.	Dr. HTC Lalrinchhana (Selection Grade District Judge)	M.A. (Net), LL.B, Ph.D	09.09.1976	19.11.2004	15.02.2006	14.02.2006 as Civil Judge cadre Entry Grade of MJS Grade-II from 18.03.2010 Grade-I (Entry Grade) from 03.08.2016	05.08.2017	Judge, Special Court, PC Act. Aizawl	30.09.2036

7.	Shri R. Vanlalena (Selection Grade District Judge)	B.A., LL.B	15.05.1972	29.05.2001	15.02.2006	14.02.2006 as Civil Judge cadre Entry Grade of MJS Grade-II from 18.03.2010 Grade-I (Entry Grade) from 03.08.2016	05.08.2017	Addl. District & Sessions Judge, Kolasib	31.05.2032
8.	Smti R. Vanlalchami	B.A., LL.B	10.12.1965	30.09.1993	14.09.1998	MJS Grade-IV (JO-II) from 11.09.1998 Absorbed Grade-II from 12.12.2006	-	Presiding Officer, MACT, Aizawl	31.12.2025
9.	Smti R. Lalduhawmi	B.A. (Hons.), LL.B	03.01.1975	25.01.2001	19.03.2010	Grade-II from 18.03.2010	-	Judge, Special Court, NDPS Act, Aizawl	31.01.2035
10.	Smti Sylvie Zomuanpuii Ralte	M.A., LL.B	04.04.1974	16.08.2004	15.02.2006	Grade-III 14.02.2006 Grade-II from 29.01.2013	-	Addl. District and Sessions Judge, Champhai	30.04.2034
11.	Shri F. Rohlupua	M.Com, PG DMM, LL.B	01.10.1976	16.08.2004	15.02.2006	Grade-III 14.02.2006 Grade-II from 29.01.2013	-	Addl. District and Sessions Judge, Lunglei.	30.09.2036

12.	Smti Julie Lalrinzami	B.A., LL.B	07.04.1982	14.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	Not confirmed	Addl. District and Sessions Judge, Aizawl	30.04.2042
13.	Shri Lalngaihkawia Zote	MA, LL.B	23.03.1980	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Addl. District and Sessions Judge, Fast Track Court, Siaha	31.03.2040
14.	Smti Ngursangzuali Sailo	B.A., LL.M	14.11.1980	01.06.2005	10.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Addl. District and Sessions Judge, Aizawl	30.11.2040
15.	Smti Gracy L. Bawitlung	B.A., LL.M	22.09.1985	Nil	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Member Secretary, Mizoram State Legal Services Authority	30.09.2045
16.	Shri Vincent Lalrokima	B.A., LL.M.	07.11.1978	10.12.2003	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Addl. District & Sessions Judge, Aizawl, [OSD in Aizawl Bench till 31.10.2023]	30.11.2038

GRADATION LIST OF GRADE-II OFFICERS OF MIZORAM JUDICIAL SERVICE AS ON
1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Shri Laldinpuia Tlau	M.A., LL.B	30.07.1980	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Joint Registrar (Judl.), Gauhati High Court, Aizawl Bench	31.07.2040
2.	Smti Lalrochami Ralte	M.A. LL.B., UGC (Net)	09.08.1976	-	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Chief Judicial Magistrate, Aizawl	31.08.2036
3.	Shri Lalramsanga	M.A., LL.B	01.03.1974	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Senior Civil Judge, Aizawl	28.02.2034
4.	Shri Birthoilal Sakachep	M.A. LL.B	19.11.1975	16.08.2004	07.10.2008	Grade-III - 04.10.2008 Grade-II from 11.02.2016	-do-	Civil Judge (Sr. Division), Kolasib	30.11.2035

5.	Shri T. Lalmachhuana	B.A.,B.Ed, LL.B	16.07.1970	20.09.1995	23.07.1994	Grade-III - 04.10.2008 Grade-II from 12.12.2017	-do-	Civil Judge (Sr. Division), Aizawl	31.07.2030
6.	Shri R. Malsawmdawngzu ala	M.A., LL.B	16.11.1973	29.01.2003	07.10.2008	Grade-III - 04.10.2008 Grade-II from 12.12.2017	-do-	Civil Judge (Sr. Division) -cum- Chief Judicial Magistrate, Serchhip	30.11.2033
7.	Shri Thomas Lalrammawia	B.A., LL.B	01.11.1976	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 12.12.2017	-do-	Deputy Secretary to the Govt. of Mizoram, Law & Judicial Department (on deputation)	31.10.2036
8.	Shri H. Laldusanga	M.A., LL.B.	30.04.1983	03.04.2010	18.06.2010	Grade-III- 14.06.2010	-do-	Civil Judge (Sr. Division) cum CJM, Mamit	30.04.2043
9.	Ms. Cacy Malsawmtluangi Ralte	B.A., LL.B.	24.11.1987	11.11.2011	01.12.2017	Grade-III 01.12.2017		Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Kolasib	30.11.2047
10.	Ms.Renee Lalremsiami	M.A., B.Ed. LL.B.	01.03.1989	10.11.2014	01.12.2017	Grade-III 01.12.2017		Civil Judge (Sr. Division), Aizawl	28.02.2049
11.	Ms. Lalhriatpuii	M.A., LL.B.	31.10.1986	05.05.2011	01.12.2017	Grade-III 01.12.2017		Civil Judge (Sr. Division) –cum- Chief Judicial	31.10.2046

								Magistrate, Siaha	
12.	Ms. Lalthansiami Hnamte	LL.B	05.04.1989	23.09.2011	01.12.2017	Grade-III 01.12.2017		Civil Judge (Sr. Div.), Lunglei District additional charge of CJM, Lunglei District	30.04.2049
13.	Mr. Andrew Lahruaitluanga	B.A. (Hons.), LL.B.	08.01.1985	21.09.2010	24.02.2015	Grade-III 01.12.2017		Civil Judge (Sr. Division), Aizawl	31.01.2045
14	Mr. V Vanlalhriata	B.A., LL.M.	05.04.1990	15.12.2014	01.12.2017	Grade-III 01.12.2017		Civil Judge (Sr. Division) –cum- Chief Judicial Magistrate, Champhai	30.04.2050
15.	Ms. Lalrinpuii	M.A., LL.B.	01.02.1983	15.12.2014	01.12.2017	Grade-III 01.12.2017		Civil Judge (Sr. Div.), Lunglei District	31.01.2043
16.	Ms. Bobita Lahmingmawii	B.S.L., LL.B.	04.09.1983	26.08.2008	26.02.2015	Grade-III 01.12.2017		Civil Judge (Sr. Div.) with additional charge of Judicial Magistrate, 1 st Class, Aizawl	30.09.2043
17.	Ms. Jothansangi Tlau	B.A., LL.B.	15.05.1988	03.09.2010	01.12.2017	Grade-III 01.12.2017		Civil Judge (Sr. Div.) Lawngtlai District with additional charge of CJM, Lawngtlai District	31.05.2048

GRADATION LIST OF GRADE-III OFFICERS OF MIZORAM JUDICIAL SERVICE AS ON

1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Ms.F Laltlansangi	M.A., LL.B.	21.01.1982	Not enrolled	01.12.2017	Grade-III 01.12.2017		Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Mamit	31.01.2042
2.	Ms. S. Ngotlia	B.A., LL.B.	20.04.1985	08.11.2012	01.12.2017	Grade-III 01.12.2017		Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Saiha	30.04.2045
3.	Ms.Josangzeli Tlau	LL.B. (Hons.), LL.M. (UGC NET)	15.05.1989	15.10.2015	01.12.2017	Grade-III 01.12.2017		Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Serchhip District	31.05.2049
4.	Ms.Lallawmkimi	B.A., LL.M.	22.04.1991	10.04.2015	01.12.2017	Grade-III 01.12.2017		Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Kolasib District	30.04.2051

5.	Ms. Julie Lalhlupuii	LL.B., LL.M. (UGC Net)	11.07.1980	15.11.2007	01.12.2017	Grade-III 01.12.2017		Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Aizawl	31.07.2040
6.	Mr.H T Lalmawizuala	B.A., LL.B.	16.05.1977	21.01.2009	18.12.2014	Grade-III 01.12.2017		Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Aizawl	31.05.2037
7.	Ms.JH Lalparmawii	M.A. (Pol.Sc), LL.B.	05.11.1987	05.05.2011	15.01.2013	Grade-III 01.12.2017		Civil Judge (Jr. Div.)-cum- Judicial Magistrate,1 st Class, Lunglei	30.11.2047
8.	Mr. C. Lalbiakmuana	B. A., LL.B.	25.11.1987		13.01.2023			Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Aizawl	30.11.2047
9.	Ms. Esther Zorini Hahnar	B.A. LL.B., LL.M.	21.04.1986		13.01.2023			Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Aizawl	30.04.2046
10.	Ms. Lianmawii Hahnar	BCA, LL. B.	27.09.1982		13.01.2023			Civil Judge (Jr. Div.)-cum- Judicial Magistrate,1 st Class, Aizawl	30.09.2042
11.	Mr. Zonumnmawia	M.A., LL.B.	22.09.1992		13.01.2023			Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Kolasib	30.09. 2052
12.	Mr. Vanlalruata	M.A. (Pol. Science.), LL.B.	04.01.1991		13.01.2023			Civil Judge (Jr. Div.)-cum- Judicial Magistrate,1 st Class, Champhai	31.01.2051
13.	Mr. C. Lalremsanga	B.Com., LL.B.	21.10.1992		13.01.2023			Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Lawngtlai	31.10.2052

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REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

ARUNACHAL PRADESH

GRADATION LIST OF GRADE-I OFFICERS OF ARUNACHAL PRADESH JUDICIAL SERVICE AS ON

1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1.	Shri Nani Grayu Selection Grade District Judge)	B.A.,LL.B	04.06.1972	09.06.1998 Gauhati High Court, Permanent Bench, Naharlagun	Joined on 31.03.2010 in Grade-I	Grade-I-30.03.2010 (Direct Recruit), 13.12.2017 (Selection Grade)	31.03.2012	District and Sessions Judge, Aalo, West Siang District	30.06.2032

2.	Smti Jawepu Chai	B.A., B.Ed, LL.B.	08.03.1973	01.08.1998	Joined 27.05.2013 in Grade-I	Grade-I- 21.05.2013 (Direct Recruit) 03.09.2021 (Selection Grade)	27.05.2015	District and Sessions Judge, Yupia, Papumpare District	31.03.2033
3.	Shri Ito Basar	B.A., LL.B.	07.01.1975	06.10.2001	Joined 27.05.2013 in Grade-I	Grade-I- 21.05.2013 (Direct Recruit)	27.05.2015	District and Sessions Judge, Khonsa, Tirap District	31.01.2035
4.	Shri Yomge Ado	B.A., LL.B.	10.02.1968	13.11.1997	Joined 27.05.2013 in Grade-I	Grade-I- 21.05.2013 (Direct Recruit)	27.05.2015	Member- Secretary, Arunachal Pradesh Legal Services Authority, Itanagar	29.02.2028
5.	Shri Lobsang Tenzin	B.A., LL.B.	14.08.1979	01.12.2006	Joined 17.05.2016 in Grade-I	Grade-I- 16.05.2016 (Direct Recruit)	17.05.2018	Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia	31.08.2039
6.	Shri Gote Mega	B.A., LL.B.	16.05.1980	15.09.2008	Joined 17.05.2016 in Grade-I	Grade-I- 16.05.2016 (Direct Recruit)	17.05.2018	District and Sessions Judge, Ziro, Lower Subansiri District	31.05.2040
7.	Shri Tageng Padoh	B.Com., LL.B.	23.01.1977	15.11.2003	Joined Grade-II- 05.08.2013 Joined Grade-I on 24.06.2019	Grade-II- 23.07.2013 (Direct Recruit) Grade-I- 25.03.2019	05.08.2015 as Grade-II , 24.06.2021 as Grade-I	District and Sessions Judge, Pasighat, East Siang District	31.01.2037

8.	Shri Hirendra Kashyap	M.A., LL.M.	01.01.1980	12.12.2005	Joined Grade-II-05.08.2013 joined on 27.06.2019	Grade-II-23.07.2013 (Direct Recruit) Grade-I-25.03.2019	05.08.2015 in Grade-II, 27.06.2021 as Grade-I	District and Sessions Judge, Bomdila, West Kameng District	31.12.2039
9.	Shri Tage Halley	B.A.(Hons.), LL.B.	02.05.1975	07.05.2004	Joined Grade-II-05.08.2013 , Joined Grade-I on 24.06.2019	Grade-II-23.07.2013 (Direct Recruit) Grade-I-25.03.2019	05.08.2015 as Grade-II, 24.06.2021 as Grade-I	District and Sessions Judge, Tezu Lohit District	31.05.2035

GRADATION LIST OF GRADE-II OFFICERS OF ARUNACHAL PRADESH JUDICIAL SERVICE AS ON

1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1.	Shri Komjum Tasso	B.A., LL.B.	24.12.1980	01.09.2006	Joined Grade-II-05.08.2013	Grade-II-23.07.2013 (Direct Recruit)	05.08.2015	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Roing, Lower Dibang Valley	31.12.2040
2.	Shri Tadu Tamang	B.A., LL.B.	10.08.1980	03.09.2007	Joined Grade-II-05.08.2013	Grade-II-23.07.2013 (Direct Recruit)	05.08.2015	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang District	31.08.2040

3.	Shri Moji Ete	B.A., LL.B.	07.05.1987	02.11.2012	Joined Grade-II-21.12.2018	Grade-II-03.12.2018 (Direct Recruit)	21.12.2020	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Bomdila, West Kameng District	31.05.2047
4.	Ms. Bissomoti Lego	B.A., LL.B.	15.09.1980	01.12.2006	Joined 21.12.2018	Grade-II-03.12.2018 in Grade II (Direct recruitment)	21.12.2020	Chief Judicial Magistrate-Cum-Civil Judge, Sr. Division, Daporijo, Upper Subansiri District	30.09.2014

5.	Shri Tailang Laji	B.A., LL.B.	19.07.1979	03.09.2007	Joined 09.07.2013 in Grade-III	Grade-III-03.07.2013 (Direct Recruit) Grade-II-12.06.2019	09.07.2015	Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun	31.07.2039
6.	Shri Habung Tangu	B.A., LL.B.	01.03.1980	22.09.2005	Joined 09.07.2013 in Grade-III	Grade-III-03.07.2013 (Direct Recruit) Grade-II-12.06.2019	09.07.2015	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Seppa, East Kameng District	29.02.2040
7.	Shri Domo Padu	B.A., LL.B.	03.03.1983	01.09.2006	Joined 09.07.2013 in Grade-III	Grade-III-03.07.2013 (Direct Recruit) Grade-II-12.06.2019	09.07.2015	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Tezu, Lohit District	31.03.2043

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8.	Smti Mary Kamsi	B.A., LL.M.	01.03.1984	01.02.2011	Joined 09.07.2013 in Grade- III	Grade-III- 03.07.2013 (Direct Recruit) Grade-II- 12.06.2019	09.07.2016	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Changlang, Changland District	29.02.2044
9.	Shri Damge Niri	B.Com, LL.B.	20.06.1980	19.11.2004	Joined 09.07.2013 in Grade- III	Grade-III- 03.07.2013 (Direct Recruit)	09.07.2015	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Ziro, Lower Subansiri District	30.06.2040

10.	Miss Tenzin Metho	B.A., LL.M.	24.12.1989	13.11.2014	Joined 25.07.2018 in Grade-III, in Grade-II 13.06.2022	Grade-III-17.07.2018 (Direct Recruit)	25.07.2020 as Grade-III -	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.). Pasighat, East Siang District	31.12.2049
11.	Miss Kenyir Kato	B.A., LL.M.	04.12.1986	24.09.2012	Joined 25.07.2018 in Grade-III, in Grade-II 06.06.2022	Grade-III-17.07.2018 (Direct Recruit), Grade-II 19.01.2022	25.07.2020 as Grade-III	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia, Papumpare District	31.12.2046
12	Miss Sonia Ketan	B.A., LL.M.	06.12.1987	01.03.2013	Joined 25.07.2018 in Grade-III, in Grade-II 16.10.2023	Grade-III-17.07.2018 (Direct Recruit) 10.08.2023 in Grade-II	25.07.2020 as Grade-III -	Secretary , District Legal Services Authority, Yupia, Papumpare District	31.12.2047
13	Smti Mary Jonnam	M.A., LL.M.	05.01.1979	14.03.2007	Joined 25.07.2018 in Grade-III, in Grade-II 16.10.2023	Grade-III-17.07.2018 (Direct Recruit) 10.08.2023 in Grade-II	25.07.2020 as Grade-III -	Secretary , District Legal Services Authority, Tezu, Lohit District	31.01.2039
14	Shri Narang Laji	B.A., LL.B.	07.02.1981	16.05.2012	Joined 25.07.2018 in Grade-III 16.10.2023	Grade-III-17.07.2018 (Direct Recruit) 10.08.2023 in Grade-II	25.07.2020 as Grade-III	Secretary , District Legal Services Authority, Khonsa, Tirap District	28.02.2041
15	Shri Utumso Boo	B.A., LL.B.	24.01.1990	21.01.2015	Joined 25.07.2018 in Grade-III 18.10.2023	Grade-III-17.07.2018 (Direct Recruit) 10.08.2023 in Grade-II	25.07.2020 as Grade-III	Secretary , District Legal Services Authority, Bomdila, West Kameng District	31.01.2050

16	Smti Epi Kapu	B.A., LL.M.	02.02.1988	08.11.2023	Joined 25.07.2018 in Grade-III Grade-II 16.10.2023	Grade-III- 17.07.2018 (Direct Recruit) 10.08.2023 in Grade-II	25.07.2020 as Grade-III	Secretary, District Legal Services Authority, Pasighat, East Siang District	29.02.2048
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GRADATION LIST OF GRADE-III OFFICERS OF ARUNACHAL PRADESH JUDICIAL SERVICE AS ON

1st January, 2024

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1.	Smti Christina Mum Norbu	LL.B, LLM, PG Diploma (Human Rights)	17.08.1986	27.09.2010	01.05.2019	01.05.2019 in Grade-III	10.05.2021	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Longding, Longding District	31.08.2046
2.	Smti Rido Pina	B.A. (Hons.), LL.B.	06.09.1994	04.12.2018	29.09.2020	28.09.2020 in Grade-III	29.09.2022	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Tawang, Tawang District	30.09.2054
3.	Shri Dene Mena	M.A., LL.B.	27.07.1990	09.05.2018	29.09.2020	28.09.2020 in Grade-III	29.09.2022	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Jamin	31.07.2050

4.	Shri Tashi Wangchu	B.A. (Hons.), LL.B.	03.02.1985	28.02.2011	29.09.2020	28.09.2020 in Grade-III	29.09.2022	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Pangin	28.02.2045
5.	Shri Bido Sora	B.A. (Hons.), LL.B.(Hons.)	01.12.1986	06.09.2013	29.09.2020	28.09.2020 in Grade-III	29.09.2022	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Anini	30.11.2046
6.	Shri John Tech	B.A., LL.B. (Hons.),	03.03.1992	15.11.2018	29.09.2020	28.09.2020 in Grade-III	29.09.2022	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Koloriang, Kurung kume District	31.03.2052
7.	Shri Lobsang Wangdi Bapu	B.A., LL.B.	15.08.1989	26.11.2016	16.04.2022	02.03.2022 in Grade-III	Not yet confirmed	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Daporijo, Upper Subansiri District	31.08.2023
8.	Shri Tingkai Monwangham	B.A., LL.B. (Hons) (Integrated)	25.02.1996	Not enrolled as Advocate	26.07.2023	25.07.2023 in Grade-III	Not yet confirmed	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Changlang District	28.02.2056
9.	Smti Binken Segia	B.A., LL.B.	09.05.1994	19.11.2019	26.07.2023	25.07.2023 in Grade-III	Not yet confirmed	Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench	31.05.2054


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REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

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